## श्री वोरेन्द्र वर्मी

ह्या में रखते हुए मैं पुनः केन्द्र सरकार के इनर्जी मिलिस्टर से यह निवेदन करना चाहूंगा कि इन किसानों की कुर्बानी को ह्यान में रखते हुए किसानों की बिजली की उप-लब्धता में वृद्धि कराये, द्रिप्स रकवाये और जो अत्यधिक भाव बढ़ हैं, उनको घटवाने की भी कोशिश करें।

# MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.

डा० बापू कालदाते (महाराष्ट्र) : उपसभाध्यक्ष जी, राष्ट्रपति जी का जो समिभाषण हुआ उसके प्रति साभार प्रदर्शन के प्रस्ताव के संबंध में मैं जिन चीजों की तरफ अभी तक विशेष रूप से ध्यान नहीं दिया गया था, जिन चीजों के ऊपर ज्यादा बल देकर सदस्यों ने नहीं कहा ऐसी कुछ बातों के बारे में इस सदन के सामने श्रपने विचार प्रस्तुत करना चाहता हूं । मैंने यह सारा भाषण सुना भी और पढा भी, तब मझे लगा कि जहां तक ग्रति-शोषित लोगों का सवाल है, वहां तक यह ग्रति-निराशाजनक भाषण है। यह भाषण जैसे पुराने जमाने में उच्च-वर्णीय और उच्च-वर्गीय लोग भोजन के समय जरा बड़ी शान से बैठते थें. तब आम तौर पर एक मन्त्र कहते थे :

> "ग्रोउम सः ना भवत्, सः नौ भुनक्तु सः वीर्यम करवायहै तेजस्वि नावधीतमस्तु। मा विद्विवावहै । ऊं शान्तिः! शान्ति!! शान्ति!!!

ऐसा यह भाषण है, ब्रोउम सः ना भवतु, इनकः भोजन ठोक चल रहा है, खाऊ पं लड्डू खाऊ जले बोखाऊ, भोजन मस्त चल रहा है। सब लोगों के लिये कहना है कि ब्रोउम सः ना भवतु, वास्तव में खा रहा हूं, आप मुझे देखते रहिए। ब्रोउम सः ना भनवतु, बार हां हूं, साप मुझे देखते रहिए। ब्रोउम सः ना भनवतु, में तो खा ही रहा हूं, सः वीगम करवावाहै, आप चिन्ता मत कीजिये और सबके लिये गांति-गांति-गांति। पन्ना नंबर 4, पन्ना नंबर 5 पढ़िये, तो मैंने जो कहा है, उसका ब्रापको

पता लग जायेगा कि हम गरीब के लिये यह करेंगे, वह करेंगे, इलिट्रेसी के लिये यह करेंगे, एन० आर० डी०पी० करेंगे, वह करेंगे, लेकिन वास्तव में करेंगे क्या ? क्योंकि जहां तक गरीबों के सही सवाल हैं. विशेषकर श्रादिवासियों श्रीर हरिजनों के, जो माइनारिटीज के सवाल हैं, इनके बारे में यह भाषण बिल्कुल निराशाजनक है, यह बात मैं स्पष्ट कर देना चाहता हूं। इसके लिये मैं कुछ मिणाले आपके सामने पेश करना चाहता है, क्योंकि मैं इस बहस में ज्यादा इसलिये नहीं जा रहा हूं कि देश में कम्युनेंलिज्म का खतरा कितना बढ गया है, मैं एक बात जरूर कहना चाहंगा कि यह बात सः ना भवत्, वाले मंत्रों से नहीं बचेगी, क्योंकि हम लोग जिलना समझते हैं श्रीर हम श्रीर श्राप सामाजिक कार्यकर्ता होने के नाते समाज को जितना समझते हैं, यह कम्युनेलिज्म का जहर भले ही ग्राप कितना कहते रहे हर इन्सान के दिल में पैदा हो चका है। यह आपके मंत्रोच्च।रण से नहीं रुकेंगा। मैं अभी श्रकालस्त इलाके से आया हं। में तो ग्रकाल के कारण घुम रहा था। मैं एक गांव में दोपहर चार बजे पहुंचा ग्रीर देखा कि सारे गांव पर भगवे झण्डे लहरा रहे हैं। महाराष्ट्र में भगवा दोनों-तीनों का है। भगवा शिवाजी का भी झंडा है, भगवा भगवत सम्प्रदाय का भी झंडा है, भगवा हिन्दू धर्म का भी झंडा है। सबके झंडे भगवे हैं। श्राजकल महाराष्ट्र में बहुत भगवे हैं। शिव सेना का झंडा ज्यादा भगवा है। ये सब भगवे जाले हैं। लेफिन वहां हमने देखा कि क्या हा रहा है ? वयों लोग इक्कठे हैं ? सारा गांव इक्कठा है। अकाल की मीटिंग में जितने लोग नहीं आते, उत्तने उसके लिये भ्राये हैं। कीन हैं बे लोग के क्या करा रहा है ? वहां हमने सुना और देखा कि राम ग्रध्योध्या रथ योता बहां चल रही है। एक तरफ से राम अयोध्या रथ की याजा धर्म का जागरण नहीं करती है, यह राम अयोध्या रथ की याता धीरे-धीरे हिन्दू मानस में मुसलमानों के खिलाफ जहर पैदा करने का प्रयास करती

है। एक तरफ से राम अयोध्या रय यात्रा चले हरेक गांव में और दूसरा तरफ बाबरी मस्जिद चले, हर कोने में आप क्या समझते हैं, कि जिस ऐहिकता के सिद्धांत पर राष्ट्र को हम खड़ा करना चाहते हैं, It is a challenge. Go on talking about secularism. A time will come when the real secularists in the country will be wiped out. I am very serious about this. I was born with Gandhian ideology and I had worked undre Acharya Narendha Deva, Jayaprakash Narayan and Rammanohar Lohia and I have stood strongly for secularism in this country.

Motion of Thanh

मैं इस देश में फिसी धर्म की सत्ता नहीं चाहता है, न मैं किसी मजहब की सत्ता चाहता है, मैं इस देश में गरीबों की सत्ता चाहता हं। गरीब का धर्म रोटी होता है, लेकिन उनकी रोटी में जहर पैदा करने का प्रयास चारों ग्रोर से इस देश में जो चल रहा है, इसका कोई उपाय ग्रापके पास नहीं है, भले ही ग्राप कितनी ताली बजाकर बरनाला जी की पीठ ठोकते रहिये। इस ताली बजाने से, ग्रापकी मारेल सपोर्ट से कुछ काम होने बाला नहीं है। इसके लिये मैं ग्रापसे यह पहली दरखास्त करूं कि इस अभिभाषण में इसके बारे में जो कुछ कहा है, वह मुझे शैलो लगता है, इसकी गहराई में जाने का कोई प्रयास मझे नहीं लगा है। ऊपर-ऊपर की बातों को लेकर कहा है कि बरनाला साहब के बारे में है—मैं नहीं मानुंगा, उसको। मैं वरनाला साहब को, ग्रकाली दल को मैकुलर नहीं मानता हं, बात साफ रहनी चाहिये हमारे मन में, । यह एक द्यामिक दल है। इन्होंने इतना ही कहा है। अच्छा किया, मैं मानता हं कि कम से कम एक दफा उन्होंने कहा--जो उनका पंथ है, वह अगर उनकी सत्ता के बारे में कहेगा तो मैं तख्त की सक्ता को नहीं मानुंगा । उनकी सत्ता के बारे में, लेकिन इन्होंने यह ही कहा कि मैं नहीं मानंगा। मैं इस राय का हं कि क्या इस देश के हम सब लोग सही मायनों में निष्ठा के साथ इस ऐहिकता को, स्थापित करना चाहते हैं, जो धर्म की कक्षा है,

यह धर्म अपनी कक्षाओं की छोड़कर रास्ते पर अप चुका है, धर्म को अपनी किक्षाओं में फिर से जाने का सवाल है। उसको मन्दिर, गुरुद्धारे, मस्जिद और चर्ची में वापस भेजने के लिये कोई एक विशेष प्रयास की आवश्यकता हम लीग मानते हैं, यह अभिभाषण में नहीं है और इसके लिये मैं मानता हूं कि यह भैलो-एनालाय-सिस है। जो इस देश में आने वाला संकट है, इस देश की ऐहिकता पर आये इस संकट का हम मुकाबला नहीं कर सकेंगे। इसकी चेंतावनी मैं आपको दे देना चाहता हूं।

महोदय, हमारी जितनी भी शक्ति हो, हम निष्ठा के साथ अपनी वह शक्तियां देश के लिये लगायेंगे, लगाते श्राये हैं, लगाते रहेंगे। लेकिन क्योंकि कोई एक व्यक्ति विशेष की शक्ति का यह प्रश्न नहीं है। मैं मानता हं कि इस देश की जितनी बनियादी निष्ठायें हैं, उसका जिस ढंग से ब्राह्मान दिया जा रहा है, वह आहान सारे देश के लिये, कम से कम जिन शक्तियों का इस पर विश्वास है, ऐहिकता के ऊपर, धर्म निरपेक्षता के ऊपर और गरीवों के धर्म पर इसके लिये मेहनत करने वाले जो लोग हैं, उन सब को इस समय इक्कठा करने का प्रयास करने की जरूरत है। मैं इस सदन के सभी सदस्यों से यह कहंगा कि जो इस पर विश्वास रखते हैं, वे इसमें प्रयास करें। यह बवंडर जो चल रहा है, इसके नीचे जो सही गरीबों के प्रश्न हैं, छिप गये हैं। एक तरफ यह प्रयास विफल करने में इस देश में धन और धर्मान्धों की एक साजिश चल रही है, धनी लोग शोषण के हिथियार के रूप में धर्म का इस्तेमाल कर रहे हैं और धर्मान्ध उनकी प्रतिष्ठा के लिए धन का सहारा ले रहें है। यह धन ग्रौर धर्म की साजिश इस देश में एकता, इस देश में समता के भी खिलाफ हैं ग्रीर इस देश को इक्कठा रखने के भी खिलाफ है। बड़े पापी लोग बड़े धर्मात्मा वन कर मन्दिर बनाते हैं, जिनके नाम लेना उचित नहीं हैं, शायद इसी सदन के कुछ सदस्य हो सकते हैं या उनके संबंधित हो सकते हैं...(ब्यवधान)...

श्री कल्पताय राय (उत्तर प्रदेश) : शाहबुद्दीन के बारे में ग्रापकी क्या राय हैं ? वह जो कर रहे हैं, उसके बारे में ग्रापकी राय क्या है ?

डा० बापू कालदाते : मैं ग्रापका जवाब देने के लिये खड़ा नहीं हूं। मैंने कहा है, ग्राप नहीं थे, इसके लिये मैं जिम्मेदार नहीं हूं। लेकिन मैं किसी का जवाब देने के लिये बाध्य नहीं हूं। आप किहार, जो आपको कहना है, मुझे कोई ग्रापित नहीं है। मुझे जो कहना है, मैं कह रहा हूं। मैं ग्रापको जवाब नहीं दे रहा हूं, मैं किसी का जवाब नहीं देता।

में सिर्फ इसलिये कह रहा है कि इस साजिश को हम लोग को तीड़ना चाहिये । अगर यह साजिश चलेगी, तो एक तरफ धनवान धपनी समृद्धि बढ़ाते रहेंगे और दूसरी तरफ यह सब चलता रहेगा, उसको देखते रहिये और बीच-बीच में किसी की पीठ थप-बपाइये. किसी को गालियां दीजिये. इससे काम होने वाला नहीं है। इस देश में यह मामला वहत गम्भीर बनता जा रहा है, क्योंकि हम जैसे लोगों को यह लग रहा है कि इस देश में गरीबी की लड़ाई ज्यादा से ज्यादा कठिन होती जाती है। ग्रापको ग्राएचर्य होगा, मैं एक साल से देख रहा हूं, पंजाब की बात और इसकी छाया में सही गरीबों का सवाल वैसे के वैसे पड़े हुए हैं। कितने लोग मरे पंजाब में ? मैं यह नहीं मानता हूं कि कितना सिख मरा या हिन्द मरा, मैं तो मानता हं, कि सारा इन्सान मरा, भले ही वह सिख हो या हिन्दू हो, वह इन्सान मरा। लेकिन कितने मरे ? मेरे ख्याल से सम्मानीय कल्पनाथ राय जी का ही सवाल था, जिसके जवाब में सरकार ने कहा है कि एक साल में 900 के करीब मारे गये। मैं आपसे पूछता हं कि विहार में गये एक साल में कितने हरिजन जलाये गुये? पंजाब से ज्यादा जलाये गये, लेकिन कोई चिल्लाया नहीं, क्योंकि हिन्दू धर्म वाले लोग इसको

कहेंगे नहीं तो हिन्दू धर्म पर बात आयेगी। तो धर्म आले तो कहेगे ही नहीं। पंजाब के मसलों में हम फंसे हैं, सिखों के खिलाफ हिन्दू बात करेंगे। सिख लोग कहेंगे नहीं। गरीब व हरिजन मरते रहेगे। जो सही रूप में आज गरीब है, उसका सारा आन्दोलन अतिग्रस्त हो गया है। न हरिजनों का आन्दोलन उभर रहा है, न आदिवासियों का आन्दोलन

महोदय, उड़ीसा के कोरापुट जिले " के गंदमर्दन में हरिजनों का और आदि-वासियों का मसला चला है। वहां के ग्रादिवासियों को निकालकर वहां के पर्यावरण को खत्म करके वहां पर हिन्द-स्तान एल्यमीनियम की फैक्टरी लगाने का प्रयास चल रहा है। आदिवासियों को निकालना आसान है, उनको आप हटा सकते हैं। लेकिन हम कहना चाहते. हैं कि पर्यावरण को एक तरफ से प्रदूषित करना और दूसरी तरफ से शादिवासियों को निकालने की परिकल्पना गलते हैं. ऐसा प्रकल्प क्यों हो ? दूसरी जगह बालासोर में नेशानल टेस्ट रेन्ज बनाने को बात चल रही है। दुनियां में कोई मुल्क ऐसा नहीं जैसे कि य० एस० ए० या फ्रांस या रशिया में भी नेशनल टेस्ट रेस्ज की हुई है। वहां कम से कम अवादी वाली जगह पर ही टेस्ट रेन्ज हुई है। आज लाखों लोगों को उड़ीसा में हटा रहे हैं क्योंकि वे फिशरमैन हैं, एक या दो एकड़ वाले किसान हैं, उनको हटाकार आप बहा पर टेस्ट रेन्ज बनाना चाहते हैं, ग्रापको कोई रोकने वाला नहीं है लेकिन उन्ना पर राष्ट्रपति जी वराबर यह मंत्र जप रहे हैं और कह रहे है "सह नो भुनवत् । सह वोर्यम् करवाठा है सरकार गरीबों को हटाने का कार्यक्रम करते रहेंगे, ग्रौर राष्ट्रपति जी मंत्रीच्चारण करते रहेंगे, यह मैं मानता हं।

श्रीमन्, मैं सुप्रीम कोर्ट के फैसले की तरफ जरूर ध्यान दिलाना चाहता हूं और दरख्वास्त करना चाहता हूं कि सुप्रीम कोर्ट का फैसला जो आदिवासियों के हित में है, सरकार उसकी ओर ध्यान दे। सरकार दारा ग्रादिवासियों को फारेस्ट लेंड से जो हटाया गया है, उसके लिए सुप्रीम कोर्ट ने फैसला किया है कि म्रादिवासियों को जिन जगहों से हटाया जा रहा है, उसका सर्वे किया जाए श्रीर जहां पर आदिवासियों को जमीन दी जा सकती है उसके लिए सरकार कमीशन नियक्त करे। मिर्जापर उत्तर प्रदेश में 7 लाख से ज्यादा एकड जमीन सरकार ने आदिवासियों को हटाकर उनसे लेने का प्रयास किया है। ग्राप महाराष्ट्र और मध्य प्रदेश की हालत को देखें वहां दोनों राज्यों की सीमा पर बांध है। वहां के आदिवासियों को हटा दिया और उनको स्थापित करने के लिए कोई प्रयास सरकार नहीं कर रही है। इसके लिए हमारा कहना तो यह है कि जो दबे हए लोग हैं उनकी ग्रावाज को गमराह करने का प्रयास ये कम्यनलिस्ट, रिलीज-निस्ट जान-बुझकर कर रहे हैं क्योंकि श्रगर गरीव खड़ा होगा तो समता की 'मांग करेगा श्रीर गरीब खड़ा होगा तो शोषण मक्ति की मांग करेगा। इसलिए गरीबों में श्रम के नाम पर फट डालते रहे ताकि उनकी लट करना आसान होगा।

. शीमन, इसके साथ ही मैं एक ग्रोर क्लास का जिक करना चाहता है। इसमें हमारे किसान आते हैं। महाराष्ट्र में जो यान्दोलन चल रहा है चपास के दाम को लेकर, यह कपास के दाम का श्रान्दोलन नहीं है। जहां तक मैं इस ग्रान्दोलन को देखता हं वह बनियादी तौर पर एक लक्ष्य का आन्दोलन है कि क्या इस देश में जो मेहनतकश लोग हैं उनकी क्रय गवित को वढाने के लिए सरकार कुछ करना चाहती है या नहीं? यह दाम का अ।न्दोलन नहीं है, यह कय शक्ति के निर्धारण का ग्रान्दो-लन है। मैं इसको बनियादी तौर पर ठीक मानता हं। क्योंकि श्राप जानते हैं कि गये साल में महाराष्ट्र के किसान की 612 रुपये प्रति विवंदल मिलते थे। हमारे कोधापरेटिव मिनिस्टर ने मझे लिखा है कि सेन्टल गवर्नमेंट ने उनको डांट कर लिखा है कि धगर महाराष्ट्र गवर्नमेंट सी. सीं. ग्राई. के रेट्स से ज्यादा रेट देगी तो हम ग्रापकी मदद नहीं करेंगे । इसका मतलव हम जो 612 रुपये देते थे इसकी बजाय इस साल किसानों को 540 रुपये महाराष्ट्र सरकार दे रही है। 72 रुपये

क्वंटल का घाटा । क्यों ? क्या कारण है ? क्या 72 रुपये कम करने से उसकी क्रय शक्ति बढ़ जायेगी या उसकी क्रय शक्ति घट जायेगी ? म्राखिर गरीबी की ब्याख्या है क्या ?

What is poverty and what is richness? It is the capacity to purchase: Those who have more capacity to purchase are known as rich people, those who have less capacity to purchase are known as poor people. From where the capacity to purchase comes to the farmer? It is from the yield through which he gets the purchasing power. You want to demolish that farmer; you want to demolish the purchasing power of that man who is working in the field.

12 महीने मेहनत करेगा, काली मिट्टी में काम करके काला जैसा हो जायेगा ग्रीर जब मेहनत के दाम मांगेगा तो ग्राप उसी को यहां से डाटेंगे कि नहीं मिलेगा, 540 रुपये ही मिलेंगे 612 रुपये नहीं मिलेंगे। क्यों? क्योंकि आपकी नीति खराब हो रही है। जिसको हमारे महाराष्ट्र के किसान राजीब बस्त्र कहते हैं यह है राजीब बस्त्र की नीति। राजीब बस्त्र को गैं सिम्बोलिक मानता हूं; प्रतीकात्मक मानता हूं जिसका जिक्र आपके राष्ट्रपति महोदय ने पेज नं० 7 परिच्छेद 17 में किया है। हमारे राष्ट्रपति जी यह कहते हैं:

"In the sphere of industry"—it is a fantastic statement—"the dynamic thrust for efficiency and modernisation has begun to show results." Sir, it will show the results in industry and it will have the impact on unemployment."

कार्यक्षमता और आधिनिकता के नाम पर अविवेकपूर्ण व्यवहार और जिस यंत्र नीति को आप ला रहे हैं उससे जो होने वाला है हम उसको खुद महसूस कर रहे हैं। अव इलेक्ट्रोनिक्स का युग आ रहा है, कम्प्यूटर आ रहे हैं। हम देहान में गये थे। हमने लोगों सेपूछा कि इतने कम्प्यूटर क्लासेज महरों में देख रहे हैं इससे आप क्या समझते हैं? पहले तो उन्हें डिग्नियों तक पहुंचते-पहुंचते 30 साल तक लग गये

# [डा॰ वापू कालदाते]

श्रीर श्रव जब डिग्नियों तक पहुंचे तो श्रव उनकी डिग्नियों की इज्जत ही खत्म हो गयी।

Jobs are delinked from the degrees in practice सरकार की नीति की कोई जरूरत नहीं है। श्रव उनकी डिग्नियां कचरे के डिब्बे में डाल दी जा रही हैं।

Here, degree is already delinked from the jobsश्राप सिद्धांत रूप से कहिये या न कहिये उससे कोई मतलव नहीं होता। एक तरफ डिग्नी खत्म हो गयी श्रीर कम्प्यूटर श्रागया। कौन पढ़ेगा कम्प्यूटर निझे बताइये कीन श्रादिवासी, कौन दिलत, कौन गरीब किसान इसको पढ़ेगा? श्रीरंगाधाद, वम्बई, कानपुर में जाकर इनके बच्चे पढ़ेंगे? कम्प्यूटर कौन पढ़ेगा? कम्प्यूटर पढ़ेगा

The elite of this country will get the first opportunity to get himself introduced to the so-called modernisation. He will control the whole economic policies of this Government. Where does this farmer stand in your perception of this? I do not understand at all. You are trying to create a middle-class elite society in the name of the poor.

यह 'सः नौ भूनक्तु' वाला मामला हमारे यंत्र के लिए चलेगा? आपकी सारी नीयत यह है कि इस देश में मध्यम वर्ग और उच्च श्रेणी के लोगों के लिए सरकार बने। जो हमारे गरीब लोग हैं, विखरे हुए हरि-जन हैं, किसान हैं, जो हमारे मेहनती किसान हैं ये सारे लोग सड़ते रहें, दुनिया में ऊंची चलती हुई उड़ान देखते रहें। यह समाज इस ढंग से नहीं चलेगा ग्रौर न हम चलने देंगे। जिस समाज की बनियाद स्वतंत्रा की आजादी में गांधी जी ने डाली उसी बनियाद पर चलने वाले हम एक छोटे से फार्यशत्ता हैं। उन्होंने हम को यह कहा था कि आजादी की लडाई न सिर्फ बाजादी के लिए चल रही है, बाजादी की लड़ाई ब्राजादी के साथ

सयता के लिए भी चलेगी । ब्रिटिशर्ष हमारे देश का शोषण करते रहे वे हमारी ब्राजादी का ही सिर्फ गोषण नहीं कर रहे थे बल्कि हमारी अर्थ-व्यवस्था सा भी शोषण कर रहे थे। ब्राजादी का मतलब होता है शोषण मुक्त रहना। अगर हम आजाद रहेंगे तो शोषण मक्त भी रहेंगे । अगर हमारी ऐसी बेरणा चलती है तो हम गरीब लोगों को आगे बढा सकते हैं। लेकिन राष्ट्रपति जी के के इस अभिभाषण में आप जनता के लिए कोई विश्वास नहीं है, कोई समर्थन नहीं है, कोई प्रेरणा नहीं है और कोई उत्साह नहीं है। याप इसको देख लीजिए, श्राप भी खद इसको मानेंगे इसमें कोई उत्साह नहीं है।

श्रीमन्, मैं ग्रीर दो पाइन्ट्स जरूर कहना चाहता हं। मैं इस सरकार की एडहोकिज्म का जिक्र करना चाहता है। हमारे भृतपूर्व वित्त मंत्री यहां पर बैठे हुए हैं। हमारे यहां एक प्लानिंग कमीशन है ग्रौर उसके दूसरे संगठन भी हैं जो प्लानिंग के विषय में रिसर्च भी करते रहते हैं ग्रीर उसके बाद नियोजन की योजना तैयार करते हैं। पंचवर्षीय योज-नाओं के लिए एलोकेशन करते हैं। ऐसी सारी व्यवस्थायें लोकतंत्र में चलती हैं। लेकिन मेरी समझ में यह चीज नहीं आती है कि जब प्रधान मंत्री हरियाणा में जाते हैं तो चार सौ करोड़ की घोषणा करते हैं केरल में जाते हैं तो 285 करोड़ रूपयों की घोषणा करते हैं बंगाल में दो समय जाकर 11 सी करोड़ रुपयों की घोषणा की गई है।

I do not understand this at all. Why not wind up the whole of Planning Commission and give 'full powers to the Prime Minister to distribute like our Nizam, or, as Mr. Hegde said, like Mohammed Bin Tughlaq.

यही हमारे देश में यह चल रहा है। मैं इस संबंध में भिसालें देना चाहता है।

Sir, the Prime Minister went to Karnata-ka last year and declared a grant of Rs. 50 crores. I am quoting from a telex sent to Shri M. Shankaranarayanan, Finance Commissioner, Bangalore by Smt. Tenresa, Special Commissioner Government of K'ar-

nataka in New Delhi. It reads: "I have been informed by the OSD Finance Ministry that the amount of Rs. 50 crores announced as drought relief by t'he Hon. Prime Minister during his recent visit to Karnataka, includes Rs. 30. 05 crores already sanctioned by the Government of India on 25-3-1986, as well 'as Rs. 7. 50 crores sanctioned for purchase of rigs on 9-4-1986. The State Government is being requested to furnish the details of the remaining Rs. 12. 45 crores. A- separate telex in this behalf is being sent to you."

There is an established institution of Planning Commission. There is an established

वहां पर 50 करोड़ रुपयों की घोषणा की गई। उसके बाद टेलेक्स स्नाता है। यह बात साफ है कि जो एलोकेशन स्नापने की, उसी में से स्नाप यह दे रहे हैं। उसके लिए इस तरह की घोषणा करने की क्या जरूरत है। यह एक खतरानाक बात है। मुझे ऐसा लगता है कि जो "इमेज प्रोजेक्शन" की बात स्नाप कर रहे हैं उसी का यह एक हिस्सा है। यह इमेज प्रोजेक्शन इंस्टिट्यूशन के लिए खतरानाक है।

institution of National Development Council. Why demoralise them? Why go and encroach upon their rights and try to build that Prime Minister is giving something? Is it fair for democracy? Is it necessary for democracy? Is it good for democracy? Are we not eroding the basic tenets and institutions that we ourselves have evolved in this country to carry on the democratic process?

इसलिए मैं आपको कहना चाहता हूं कि इस इंग का इमेज विल्डिंग ठीक नहीं है। चार राज्यों में जाकर सहायता की घोषणा की है वहां क्या होने वाला है यह आग की जानते हैं और मैं के जानता हूं चार राज्यों में कुछ होने वाला नहीं है। यह इमेज बिल्डिंग में मदद नहीं करता ... (ह्यवधान) ...ठीक है, मैं कहां कह रहा हूं, मैं भी देख रहा हूं 24 मार्च तक। इसमें कोई शक नहीं, मैं देख रहा हूं... (ह्यवधान) ... 24 तक देख रहा हूं. जिन्ता मत कीजिए।

I totally disagree with this behaviour of the Prime Minister; I must tell you frankly

I am annoyed. Th's is something which we do not understand.

साप माने लेकिन में नहीं मानता हूं। This will erode the institutions. No individual has a right in this country to erode democratically-established institutions, whosoever he may be.

THE LEADER OF THE HOUSE (SHRI VISHWANATH PRATAP SINGH); May I draw the hon. Member's attention? No institution has been eroded by what the Prime Minister has done. He has done in response to the urgency of the situation-what t'he hon. Member Was saying about floods-and for promoting the development process, and the institutions and procedures have been fully respected.

DR. BAPU KALDATE: Therefore, Sir, I am concluding.

जो राष्ट्रपित महोदय का भाषण है इसमें खास क्या है ? इसमें ग्राम तबके के लोगों की ग्रावाज बिल्कुल नहीं ग्रा रही है ग्रीर न सुनाई देती है। इसलिए में, ऐसे भाषण के बारे में जो हमारी निराशा है, गहन निराशा है, उसको प्रकट करते हुए मैं ग्रपने भाषण को समाप्त करता हुं। धन्यवाद।

SHRI MADAN BHATIA (Nominated); Respected Vice-Chairman, Sir, I rise to support the Motion expressing gratitude to the President for his address to the joint session of both Houses of Parliament. It is not because I belong to the ruling party, although it is my privilege to belong to 'a party which has dominated the political scene in this country for more than a century. It is my privilege t, 0 belong to a Political party which was in the vanguard of India's freedom movement, which gave India, through Its struggle, its independence, which gave to the Indian people the concepts 'and values of secularism, social justice and equality, which gave to the country its Constitution and it s democratic institutions, which has changed the agricultural and the industrial map of India. I rise to support this Motion out of political and intellectual convictions.

[Shri Madan Bhatia]

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Sir, the- year that has gone by, has been marked by d'arknesS And light, by serious threats and recoveries, by tragedieS and hopes, by agony and ecstasy. The question which confronts this hon. House is, what is the most magnificent achievement of this Government? I am reminded of what Mr. Bhutto once said. Mr. Bhutto intellectually was a remarkable man. Even when he was confined to the death-cell, counting his last days, his genius did not desert him. With one stroke of genius, when he was scribbling his memoirs, he wrote about India; "For all its noise and chaos, what has kept India together in one piece, is her democracy. " The most outstanding achievement of this Government in the last one year has been its democratic response to hideously undemocratic situations. The choice which confronted this Government in the last one year was a difficult choice. Snail it go ahead for total confrontation and naked force in dealing with violence and divisive forces in different parts of the country, M'zoram, the hilly areas of West Bengal and Punjab? Or, shall it opt for all spirit of conciliation, strengthen the force, democracy, fortify the democratic institutions and ensure the maximum participation of the maximum people in India's fight against these evils? Indian Govt... in the last one year, made the the second choice. And the latest events which have taken place in Punjab bear the most eloquent vindication of the policy of the Government.

Sir, last summer, I wrote an article which was published in the 'Hindustan Times' and I said in that article 'But whosoever thought th'at the Accord would instantly eliminate terrorism from Punjab misjudged its character, its extraterritorial routes, its motivation. The Accord merely set the democratic machinery in motion t<sub>0</sub> deal with terrorism. In the ultimate analysis, it is the democratic machinery which must • be tried and tested first because that alone will ensure the maximum participation of the people to exterminate an evil which afflicts the body politic. The Accord was inspired by this solitary political dictum.

Sir, events have proved the truth and rationale behind the Accord which was

entered into by this Government. It goes to the credit of the leadership of this Government that it refused to he stampeded into an hasty action under the most provocative and insidious events which took place in Punjab. In; fact, Sir, the most monstrous force which has afflicted humanity down t'he ages is the force of religion coupled with politics. It was this monstrous force which devastated Europe in the 17th Century, it was this monstrous force which rained death and destruction on a tiny little country, Ireland. It was this monstrous force which has played bavoo with Lebanon aid Iran. It was this monstrous force which brought about the fragmentation of this ancient land, India. This, I respectfully submit, is the challenge before this country today. India Cannot survive another partition. India has survived one partition, but at what a terrible cost? We did not realise that Pakistan which Was born of imperialism, will be fed, nourished and nurtured by imperialism and will be used by imperialism as a running sore in the Stomach of India. If there is another partition, that will be the end of India. Let us not make that mistake which our ancestors made when they never looked beyond the frontiers of their kingdom and did not realise that what happened on this side of the Khyber Pass will finish them one day.

The most momentous statement, therefore, in the President's Address is to this effect and I will draw the attention of the hon. House to

"As we went ahead on our path of planned development, we began to assume that social and economic progress would automatically weaken the communal outlook. Experience has, however, shown that rhe communal and fundamentalist forces, aided and abetted by external elements, are challenging our basic values of nationalism, secularism, democracy and socialism. "

It is for the, first time in the history of postindependence India that the President's Address has shown boldness and courage to call into question the political perceptions, of the founding fathers of the Constitution. It was the founding-fathers of the Constitution who evolved this political con-

cept that with the development of India on the social and economic lines, the evils of communalism and fundamentalism would automatically wither away. It w'as like the Marxist theory that wife the development of communism the State shall wither away. This. in fact, has not happened. And it is this basic political perception of the founding fathers of the nation which, for the first time, has been challenged and the President in his Address has called upon the nation, this hon. House and both the Houses of Parliament, to subject to critical examination the efficacy and the adequacy of this political perception.

. Sir, the Address also called for a national debate. That fills me with a sense of itwe and exhileration. It places upon the shoulders of this hon. House and the Parliament an awesome but exciting responsibility of finding ways and means of dealing with the evils that have afflicted the body politic of India. The founding fathers of a Constitution were great and mighty men. Most of us were not old enough to participate m India's freedom struggle. They carried around themselves the halo of their struggle for India's freedom. We have none. They spent their lifetime in pursuit of intellectual attainment, we have no such pretentions. But mother India is beckoning us today. I can see in the face of mother India some sadness but also a reflection of hope. They had tryst with India's destiny. We, in this Parliament today, have tryst with the survival of India as a unified nation. in spite of our smallness, let us rise to the full stature of India's desting so that one day nature might stand up and say that there were men in Parliament who, in spite of their other failings, 'did not fail India. Let ue today, from this hon. House, initiate the debate which has been Called upon by the President's Address before both the Houses of Parliament. In this regard I would share some of the ideas that I have with this hon. House.

The first is, to my mind, the very concept Of minorities and majorities is alien to the concept of secularism. There is hardly any constitution of any democratic secular country in the world which speaks foe language of minorities and majorities. Our founding fathers of the Constitution did not realise, i say with respect, that they

introduced this concept of religious minorities and majorities into one of the most dangerous fields the field of education. It had been the experience of I India that the denominational communal educational institutions had been the breeding grounds of communalism in this country, but our founding fathers of the Constitution introduced this concept and gave constitutional protection and recognition to such institutions, instead of eradicating them. Maybe, it may be too late to remove this constitutional protection from the existing institutions, but we can do something about the future.

Secondly, Sir, I would like to draw the attention o'f this hon. House to the provision relating to disqualification of members. If a member holds an office of profit, he becomes disqualified to keep his seat in the legislature because the Constitution adumbrates that his pecuniary interest may not be im conflict with his duties as a legislator or a parliamentarian. The Constitution also says that undischarged insolvent can also he disqualified. His crime is that he has lost economic status. And now we have antidefection provisions. They are based upon that if a member leave a this rationale particular party and joins another party it amounts to betrayal of the electorate which has elected him. But, Sir. every member of any legislature in this country or Parliament is also required to take an oath that he shall uphold the Constitution of India, and he shall uphold the sovereignty and integrity, 3f India. If he commits a violent abrogation o'f his solemn constitutional oath, if he hits out at the basic concept of secularism in this country, if he imperils the integrity and sovereignty of the country, there is no sanction against him behind the breach of oath. This js preposterous. The time has come that we should consider very seriously whether there not be a penal sanction 'against the breach of constitutional oath in the same manner in which we have provided that there shall be the loss of seat if there is the betrayal Of the electorate by a member through defection. Which is the greater crimethe crime against the electorate when he defects to another political party, or the crime against the nation as 'a whole when he betrays the

[Shri Madan Bhatia] values of the Constitution and endangers and questions the integrity and sovereignty of India?

Thirdly, section 123(3) of the Representation of People Act provides that a member shall become disqualified if he seeks to gather electoral support by appeal to religion, caste or community. But what about a political party which functions from religious places, which operates through religious idioms, which seeks to gather its political support by appeal to the religious sentiments of a particular community? We condone that in the name of democracy. Is it not preposterous? This anomalous situation was brought to the notice of this nation more than 2d years ago by the Supreme Court in Kultar Singh's case to which I would like to draw ihe attention of this hon. House. The Constitution Bench of the Supreme Court said in 1965:

"It i<sub>s</sub> well known that there are several parties in this country which subscribe to different political and economic ideo. logies, but the membership of theis. eithe<sub>r</sub> confined to or predominantly held by members of particular communities or religions. So long as law does not prohibit the formation 6f such parties and in fact recognises them for the purpose of election and parliamentary life, it would be necessary to remember that an appeal by candidates of such parties for votes may if successful, lead to their election and in an indirect way may conceivably be influenced by considerations of religion, race, caste; community or language".

Time has come, Sir for us to consider what legislative and constitutional dhange<sub>9</sub> are necessary to remove this preposterous situation in the electoral process of the country so that such political communal parties are debarred from participating in the electoral process of the country.

And lastly, Sir, our Founding Fathers of the Constitution opted for a Cabinet system of Government based on majority in Parliament. They were nurtured in British traditions. They had been educated in British traditions. They almost took it for granted that what was good for Britain would be good for India. It is time for us to consider, from our experience in the test 40 years, whether the present system of government has retarded or accelerated the forces of nationalism and secularinsm in this country, in this regard, let us not for, get that |f people belonging to different rligions and different nationaliies 'assimilated into one unified nation in the United States, the contribution which was made by the says item of government adopted by the United States under its Constitution was not insignificant. Sir, now I will deal with the defence and foreign policy of the country. There was a sharp deterioration in the security environment of India - in the last one year. The visit of Mr. Gorbachev was not only highly successful and vindication of the abiding and deep friendship between India and the Soviet Union. It was of the same significance and of the same piece as the conclusion of the Indo-Soviet Friendship Treaty m 1971.

There was a massing of troops by Pakistan in the month of January. This posed a danger to the security of India, but the-alertness with which this Government detected movement of the troops of Pakistan from the Jhelum-Chenab sector to the Chenab-Ravi sector and the speed with which the Government deployed the troops of India along the frontiers; s an-eloquent testimony not only ty the defence preparedness of the Government but its total and complete vigilance and competence. Sir, in this regard we have followed a policy towards Pakistan, one of pursuit of friendship but coupled with vigilance and total defence preparedness. Let us not forget that unless and until democracy strikes deep roots in Pakistan, unless the commonness pf language, culture and history triumphs over the legacy of tragedy of Partition, indfa will never be able to ensure peace with Pakistan-until and unless the military rulers of Pakistan realize that India has the will and the means to destroy its military machine altogether if it chooses to get entangled with us. We cannot forget our lesson of 1962, that the foreign policy of the nation must be backed with the power of our guns, with the invincibility of Force and

Navy, with the mettle of our soldiers, 0% sailors and our fliers.

The last, Sir, about the economic Policy. I shall not go into the details because the bell has rung. But I would only pose a few questions. Which is the developing country in this world which has faced so many challenges to its external security? Which is the developing country in this •world which has faced such stupendous threats to its internal integrity? Which is the developing country in this world which has relied solely on its own economic resources t'o build up its defence and all other resources necessary to deal with evil? And which is the developing country in this world which has engaged itself on such a massive scale i" the social and economic welfare activities of the State for such a vast multitude of people in different fields-education, health family planning, 'antipoverty programmes and so on and so forth? if despite this tremendous strain on the limited resources of India this Government, in the last one year, has been able to ensure to the nation five per cent national growth and seven to eight per cent. industrial growth and has been able to maintain its steady agricultural progress in spite of s<sub>0</sub> many droughts, it is no mean achievement.

Sir. to close. India expects the present leadership to play the rOle of Sn Abraham Lincoln. India expects the Members of this honourable Parliament to rise to the occasion above fhe partisan considerations and the requirements of the parties to which they belong and •answer the call of the nation. Wordsworth. recalling the French Revolution, wrote;

"Bliss was it in that dawn to be alive, But to be young was very heaven: "

If today we rise to the full stature of India's destiny and take fhe ship of India into the placid water of peace, communal harmony and one unified nation, in. the years to come we shall be able to remember with pride that we belonged to a Parliament which did not fail India, we belonged to a Parliament which kept its tryat with the survival if India as a strong, stable, secular and unified nation state.

Thank you.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA) The House now stands adjourned to meet at 2-30.

The House then adjourned for lunch at thirty-one minutes past one of the clock.

The House reassembled after lunch at thirtytwo minutes past two of the clock. THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA) in the Chair.

श्री ग्रटल बिहारी वाजपेयी (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, मुझे खेद है कि मैं राष्ट्रपति महोदय के ग्राभि-भाषण के लिए उन्हें धन्यवाद देने का जो प्रस्ताव प्रस्तुत किया गया है उस के साथ श्रपने को सम्बद्ध नहीं कर सक्गा। में राष्ट्रपति जी को ग्रलग से धन्यवाद देना चाहंगा । उन्होंने, इंडियन पोस्टल बिल के संबंध में, जो उनके हस्ताक्षर के लिए गया है, जो रवैया ग्रपनाया है, हम उस की सराहना करते हैं और हम ग्राशा करते हैं कि सरकार राष्ट्रपति जी की श्रापत्तियों को ध्यान में रख कर उस विधेयक में उचित संशोधन करेगी। जब उस विधेयक पर इस सदन में चर्चा हो रही थी, सारा प्रतिपक्ष एक था लेकिन हमारी बात किसी ने सुनी नहीं। संचार मंत्री श्री ग्रर्जन सिंह ने तो उस विधेयक की चर्चा के दौरान मुंह खोलने की भी जरूरत नहीं समझी । सारा भार सन्तोष मोहन देव के ऊपर डाल कर सन्तोष कर लिया।

प्रधान मंत्री बार-बार यह बात कहते हैं कि हम प्रतिपक्ष को साथ लेकर चलना चाहते हैं। क्या वह केवल उन्हीं मामलों में साथ लेकर चलना चाहते हैं जिन में मुसीवत पर फंस जाते हैं या और मामलों में भी उन्हें प्रतिपक्ष की सलाह ग्रौर सहयोग की स्रावश्यकता है ? पोस्टल बिल के सवाल पर सारे विरोधी दल एक राय के थे। हमने संशोधन प्रस्तुत किये मगर उन्हें ठुकरा दिया गया। मैं चाहता हं कि राष्ट्रपति जी ने जो आपत्तियां की हैं उन्हें, इस समय राष्ट्रपति ग्रौर प्रधान मंत्री के बीच में जो शीत यद चल रहा

[श्री अटल बिहारी वाजपेयो]

है उसका एक मुद्दा नहीं बनाया जायेगा। पोस्टल बिल का गुण और श्राधार पर मृल्यांकन होना चाहिए । मैं राष्ट्रपति महोदय को उनके रवैये के लिए बघाई देना चाहता हूं।

जहां तक अभिभाषण का प्रश्न है यह भाषण जरूरत से ज्यादा लम्बा है, उबाऊ है, रसहीन है, गंधहीन है, प्रेरणाहीन है। मैं तुलना कर रहा था राष्ट्रपति के पुराने भाषण से जो उन्होंने 17 जनवरी, 1985 को दिया था । वह ग्राम चनाव के बाद का भाषण था, था तो वह भी-राष्ट्रपति का ग्रमिभाषण ही । लेकिन भाषण छोटा था, प्राणवान था, ग्रात्म-विश्वास से परिपूर्ण था । वह ग्राठ पेज का भाषण था । वतमान भाषण 19 पेज का है । जैसे जैसे कारगजारियां कम होती जा रही है, पन्ने बढ़ते जा रहे, हैं परिच्छेदों में वृद्धि होती जारहीं है।

ब्राप दोनों भाषणों को पढ़ें तो पता लग जायेगा कि देश की परिस्थिति में कितना भारी परिवर्तन हो गया है । श्राज में कांग्रेस के एक सदस्य का भाषण सुन रहा था। दो साल पहले प्रधान मंत्री ने सत्ता संभाली तो इस देश की जनता के मन में आशाओं के छोटे-छोटे दीपक जले थे। चुनाव का परिणाम कुछ भी रहा हो, हमें पराजय देखनी पड़ी, लेकिन भारत की जनताने जिस संगठित शक्ति के साथ लोकतांत्रिक तरीके से चुनौती का उत्तर दिया, उसका सामना किया, उस पर हमने और सारी दुनिया ने बधाई दी । लेकिन भ्राज सारी दुनिया पुछ रही है दो साल के भीतर क्या हो गया है ? हम किधर जा रहे हैं ? वे आशाओं के दीपक बुझते क्यों जा रहे हैं। हर वर्गमें भीरहरक्षेत्र में असंतोष क्यों व्याप्त हो रहा है ? क्या प्रधान मंत्री ग्रीर उनके सहयोगियों ने कभी इस बात पर सोचा ?

पंजाब में कल 14 लोग मारे गये हैं। उनमें तीग आतंकवादी भी हैं। ग्यारह निर्दोष लोग मारे गये हैं। इन निर्दोष लोगों

को मारने का सिलसिला कब तक चलेगा? सर्वंदलीय अभियान ठीक है। मगर सर्वं-दलीय ग्रभियान की बात राष्ट्रपति ने पिछले साल भी ग्रपने ग्रभिभाषण में कही थी । मैं उद्धृत करना चाहता हं - ''यह जरूरी है कि सभी धर्मनिरपेक्ष और लोक-तंत्री ताकतें हमारे संविधान में शामिल राष्ट्रीयता, धर्म-निरपेक्षता, लोकतंत्र और समाजवाद के उन मुल्यों पर जो भारत की एकता का आधार है, रक्षा के लिये मिलकर एक जन ग्रिभियान चलायें।" पूरा साल बीत गया, वह जन अभियान नहीं चला। जिस तरह की बैठक अभी चंडीगढ़ में आयोजित की गई है, क्या वह पहले नहीं की जा सकती थी । विरोधी-दल कांग्रेस पार्टी के साथ मिलकर पंजाब के गांव-गांव में जाने के लिये तैयार था । लेकिन कांग्रेस का दिमाग साफ नहीं था । पंजाब की कांग्रेस एक भाषा बोल रही थी, केन्द्र में बैठा हम्रा नेतृत्व दूसरी भाषा बोल रहा था ।

on President Address

मैं एक महत्वपूर्ण सवाल खड़ा करना चाहता हु । पंजाब की राजनैतिक परि-स्थिति बिगड़नी शुरू हुई शिरोमणि गुरुद्वारा प्रबंधक कमेटी के चुनाव में श्री तोहड़ा की विजय के साथ । श्री तोहड़ा की विजय में केन्द्र के कुछ नेताओं की क्या भिका थी? क्या ग्राप सचमुच में बरनाला का समर्थन क्रना चाहते हैं ? एक व्यक्ति तिहाड जेल में बन्द था। वह चुनाव के एक दिन पहले छोड़ दिया गया । उसे पंजाब ले जाया गया बोट डालने के लिये। दूसरा मतदाता कनाडा से आया था...(ब्यवचान)

श्री हरवेन्द्र सिंह हंसपाल (पंजाव) : श्रीमन, मैं एक बात कहना चाहता हं। उसको कोर्ट ने छोड़ा था।

श्री ग्रटल बिहारी वाजपेयी : क्या सरकार ने उसको जमानत पर छोड़ने के लिये कहा था ?

श्री हरवन्द्र सिंह हंसपाल : मझे यही कहना है कि उसको कोर्ट ने छोड़ा।

श्री ग्रटल बिहारी वाजपेयी : उपसभा-ध्यक्ष महोदय, एक व्यक्ति जो कनाडा

में जाकर बस गया है, स्रभी तक प्रबंधक , कमेटी का मेम्बर बना हुन्ना है। वह वोट डालने के लिये दिल्ली ग्राया । वह विदेशी हो गया है। उसे पंजाब जाने के लिये केन्द्रीय सरकार की अनुमति की आव-श्यकता थी । वह अनुमति कैसे दी गई तीसरा मेम्बर बारामुला में फंसा हुआ था, बर्फ में धंसा दुग्रा था । उसके लिये निकलना मिक्कल हो रहा था । प्रधान मंत्री सचिवालय से टेलीफोन गया । उस व्यक्ति को बारामला से तोहड़ा के पक्ष में बोट डालने के लिये लाया गया । तोहड़ा विजयी हो गये तो उन्हें गिरफ्तार कर लिया गया । यह तरीका पंजाब की परिस्थिति के साथ निषटने का नहीं है . . . (रथवधान) मैं जो कुछ कह रहा हूं, गंभीरता के साथ कह रहा हं।

श्री हरवेन्द्र सिंह हंसपाल : श्रीमन्, जब सीकेट बेलट है तो सरकार के उत्पर इस तरह के इल्जाम लगाना गलत है। सरकार ने बोट डलवाये, इसके लिये इनके पास पूफ क्या है?

**धो ग्रटल बिहारी वाजपेयी ः** हंसपाल जी, ग्राप इसमें क्यों फं∃ते हैं ?

श्री **हरवेन्द्र सिंह हंसपाल**ः मै तो टैक्निकल बात कह रहा हूं ।

श्रो **ग्रटल बिहारी वाजपेयी :** मैं टेक्नि-कल बात नहीं कह रहा हं ।

श्री हरवेन्द्र सिंह हंसपाल : गलत बात मत कहिये, ठीक बात कहिये।

श्री स्रटल बिहारी वाजपेयी: उप-सभाध्यक्ष महोदय, मैं उस चुनाव में केन्द्रीय सरकार के कुछ नेताझों की भूमिका की जांच मांग रहा हूं। अगर मैं गलत साबित हूंगा तो मुझे खुशी होगी। लेकिन पंजाब में स्राप राजनीति मत करिये। एक वार राजनीति ने पंजाब को बिगाड़ा है। माफ

कीजिये, धर्म ने पंजाब को इतना नहीं विगाड़ा है जितना सत्ता के प्यासे राज-नैतिज्ञों ने बिगाडा । एस० जी०पी सी० के चनाव के बाद गरुद्वारों पर कब्जा कर लिया गया ।...(ब्यवधान) में श्रपनी बात कर रहा हं तो भी भ्रापकी बात कर रहा हूं । हम सब गुनहगार हैं, दोषारोपण का समय नहीं है भ्रगर हर एक जरा भ्रपने गिरेवान में मंह डालकर देखे । ग्राज बरनाला की तारीफ की जा रही है। राष्ट्रपति के अभिभाषण में किसी प्रदेश के मख्यमंत्री का नाम लेकर उसकी कभी तारीफ नहीं की जाती । यह एक ग्रसाधारण स्थिति है। बरनाला का ग्रसली इम्तिहान होना ग्रभी बाकी है। उन्होंने थोड़ी सी दढ़ता दिखाई हम भी उसके प्रशंसक हैं । हंसपाल जी बैठे हुये हैं । बरनाला जनता के समर्थन पर चुने गये हैं ग्रौर हमने भी उनका साथ दिया है, नगर वरनाला सरकार भ्रपने को पंथक सरकार कहती है । वे पंथक कमेटी से लड़ाई करना चाहते हैं और उसका ही रूप धारण किये हुये हैं । उनकी नीतियों श्रौर व्यवहार में भेदभाव है । इस सारे भेदभाव को बनाये रखते हुए सारे पंजाब की जनता को ग्रातंकवाद से लड़ने के लिये कैसे संगठित किया जायेगा इस पर गह-राई से विचार करने को भ्रावश्वकता है। हमने मांग की थी ग्रौर सबमच मांग की थी और केन्द्रीय सरकार ने इस सदन में 249 के ग्रन्तर्गत प्रस्ताव पास कर दिया लेकिन यह प्रस्ताव अल्मारी में पड़ा हम्रा है, उस पर ग्रमल नही हन्नाः। केवल भार-तीय जनता पार्टी फौज की मदद ली जाये -इसकी मांग नहीं कर रही है हम चाहते है. कि पंजाब पुलिस, पैरा मिनिटरी फौ*र्य* **आतंकवाद को दब**ासकें ग्रौर निर्दोष व्यक्तियों की हत्याध्रों को रोक सकें। धगर ऐसा होता है तो हमें खुशी होगी। लेकिन अगर

# [श्रो अटल विहारी व जपयो]

Motion. of Thanks

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इसके लिये सीमाक्तीं जिलों में सेना की श्रावयक्तता पड़े तो सेना को बुलाने में संकोच क्यों होना चाहिए? मेरे पास कम्यु-निस्ट नेता सत्यप ल डांगे का लेख है मेरे पास समय नहीं है जो कि उसको पूरा उद्घृत करूं लेकिन उसका कुछ ग्रंश यहां एक पढना चाहता हूं:

"All this, however, should not, rule out the use of the army by civil authorities when there is compelling need for the same and only to the extent absolutely necessarymaybe, flag marches, maybe patrollingmaybe something else."

श्री डांगे ने आगे यह भी कहा है कि ब्लू-स्टार के समय सेना को पंजाब में बुलाया गया और उस पर अपने श्रिधि-कारियों का दुरुपयोग करने का आरोप लगाया जा रहा है। ये सारे आरोप सही नहीं हैं। उनका कहना है कि सेना ने जो काम किया उसका भी सही मूल्यांकन होना चाहिए।

मैं पूछना चाहता हूं कि पंजाब में आतंकवाद का उन्मूलन करने के जनअभियान के अलावा सरकार के पास कौन सा और ठोस कदम है ? प्रधानमंत्री कह रहे हैं कि वे संविधान में संजोधन करेंगे। उन्होंने पहले भी संविधान में संजोधन करने के बाद जो 249 के अंतर्गत या उस पर अमल नहीं किया और अव क्या फिर संविधान में संजोधन होगा? सर्वप्रथम सरकार को पंजाब के निर्दोध लोगों की हत्या रोकनी चाहिए अन्यथा जन-अभियान को जितनी सफलता मिलनी चाहिए उतनी सफलता नहीं मिलेगी।

उपसमाध्यक्ष महोदय, हुक्मनामे जारी किये जा रहे हैं, उन पर आपित होनी स्वाभाविक है। हम धर्म स्थानों से राजनीति का नियंत्रण नहीं होने दे सकते। यहां मैं जब धर्म की बात कहता हूं तो मेरे मन में "रिलीजन" है। धर्म का एक व्यापक अर्थ है इस समय मैं इसकी व्याख्या नहीं करना चाहता। स'ठे साहब यहां बिराजमान हैं। महाराष्ट्र के लोग शब्द की खाल खींचने में माहिर हैं। वे बाल की खाल निकालते हैं और खाल से बाल निकालते हैं। यह प्रश्न केवल पंजाब तक सीमित नहीं है। अभी मुस्लिम मशावरात का एक ब्यान मेरी नजरों के सामने आया है। 9 फरवरी को यह ब्यान नथी दिल्ली से प्रकाशित किया गया है। इसमें कहा गया है कि कुछ राज्यों में चुनाव होने वाले हैं और इन राज्यों में मुसलमान इस तरह से वोट करें कि जिससे मुस्लिम आइडेंटिटी, मुस्लिम डिगनिटी, मुस्लिम सिक्योरिटी इनका विचार किया जाये।

"The statement issued by Mushavrat's General Secretary. Ahmad Ali Khasim, says that in three States facing polls—Jammu and Kashmir, West Bengal and Kerala, Muslims form a large share of the population. It is 64 per cent in J&K, 22 and 21 in West Bengal and Kerala, respectively. The Mushavrat has called on all Muslims to vote for candidates keeping in mind their poli cies and ........"

पालिसीज में उन्होंने कोई द्याधिक विषयों की बात नहीं की है। ग्राखिरी पैरा मैं उद्धृत करना चाहता हं:

"The Mushavrat appeals to the Muslim community that in their constituency they should select one candidate carefully and vote him unitedly and solidly so that the candidate of their choice is not only elected but knows that he has been elected only due to Muslim support.

इस मुणावरात में कौन सी संस्थाएं शामिल हैं? किन तथाकथित सेक्युवर दलों के कौन नेता शामिल हैं? बोहरों के एक नेता हैं, बहुत आदरणीय नेता हैं, मैं उनकी शान के खिलाफ कुछ नहीं कहना चाहता हूं, मगर बोहरा समाज में जो प्रगति और कृट्टरपन है इसमें एक संधर्ष चल रहा है और स्थिति यहां तक बिगक जाती है कि अगर उनके गुरु की बात कोई न माने, सैध्यदाना साहब की बात कोई न माने तो उसे किब्रस्तान में दफ्न होने का अधि कार भी नहीं मिलता। एक मौका अ गया है, हिम्मत के साथ फैसला किन्ए।

राष्ट्रपति के ग्रिभिभाषण में एक उल्लेख बाया है। मैं नहीं जानता क्यों उल्लेख किया गया है। मगर सचमच उल्लेख किया गया है। गांधी जी की हत्या के बाद जो परिस्थिति पैदा हुई थी उसकी तरफ इशारा है। लेकिन आगे कुछ नहीं कहा गया है। अप्रैल, 1948 में हमारी संविधान सभा ने एक प्रस्ताव पास किया था जिसमें सरकार से कहा गया था कि वह भारत के राजनीतिक जीवन से फिरकापरस्ती को खत्म करने के लिए कदम उठाये । इससे सिंफ्र दो महीने हले राष्ट्रियता महातमा गांघी की हत्या हुई थी, उस समय हमारे संविधान निर्मा-ताओं के दिमाग में दर्दनाक हत्याओं की याद सभी ताजा थी।

संविधान सभा के प्रस्ताव का उल्लेख कर दिया। बात अधर में छोड़ दी। क्या ऐसे राजनीतिक दलों को चनाव लडने के ग्रधिकार से वंचित नहीं किया जा सकता जिनके द्वार हर भारतीय के लिए खले नहीं होंगे। यह काम तो चुनाव कमीशन कर सकता है। जो एक सम्प्रदाय तक सीमित है वह धर्म का काम करे, सांस्कृतिक काम करे। लेकिन जिन्होंने केरल में मस्लिम लीग के साथ गठबंधन किया है, मरी हुई मस्लिम लीग को जिंदा कर दिया है. जो हैदराबाद में लोकसभा की सीट जीतने के लिए मजलिसे इतिह दल मसलमीन का समर्थन ले रहे हैं, उसके व्यक्ति को हदराबाद का मेयर बना रहे हैं वे जब साम्प्रदायिकता से लड़ने की बात करते हैं तो खोखजापन नजर आता है कथनी और करनी में कोई तो समानता होनी चाहिए। एक तरह की साम्प्रदायिकता को बढ़ावा देकर आप दसरे तरह की साम्प्रदायिकता से नहीं लड सकते।

इस समय हिंदू समाज में जो प्रवृतियां पैदा हो रही हैं वह मेरे मन में चिता जगा रही हैं। हिंदुओं ने अगर अपनी उदारता छोड़ दी, हिंदू अगर संकीण हो गया, संकुचित हो गया तो इस देश का भविष्य अंधकार में मिल जायेगा। मगर हिंदू के मन में आज एक प्रतिकिया पैदा हो रही है क्योंकि राजनीतिक दलों को बोटों की चिंता है। पंजाब का मामला भी बोटों ने विगाड़ा।

पंजाब में साम्प्रदायिकता को कछ सीमा तक दोष दे सकते हैं। लेकिन गोरखालैंड में क्या हो रहा है। श्री सुवास घीसिंग तो हिंदू हैं वहां हिंद, सिख, मसल-मान का सवाल नहीं है। केन्द्र सरकार ने परिस्थिति को इस तरह से मिस हैंडल किया है कि श्री सुवास घीसिंग विना बनाये हए, सब गोरखाओं के, नेपालियों के नेता बन गये हैं। उन्हें एकमान्न प्रवक्ता बना दिया गया है। मैं स्रभी सिलीगडी गया था। वहां म्राल्टरनेट डेज पर बंद हो रहा है, मजदूर भुखों मर रहे हैं, कार्य-व्यवहार ग्रस्त-व्यस्त है। थाने पर हमला हुआ, सिपाही मार दिये गये घीषिंग को दिल्ली बलाया जाता है, उनसे वातचीत की जाती है। फिस बात पर बातचीत की गई थी ? क्या बातचीत के पहले यह शर्त नहीं लगाई जा सकती थी कि वह हिंसा का परित्याग करें ? क्या पश्चिम बंगाल की मार्क्सिस्ट सरकार के लिए सरदर्व पैदा करना, इतना ही काफी है ? यह तरीका नहीं है देश की एकता ग्रीर ग्रखण्डता को बचाने का।

एक बार इस तरीके के कारण देश गहरी मुसीबत में फंसा था। हम समझते थे कि प्रधान मंत्री आर्थेंगे, नथे रास्ते पर चलेंगे—श्री फिरोज गांधी के रास्ते पर चलेंगे। श्रोड़ा चले भी। प्रधान मंत्री की स्वाभाविक प्रतिकियाएं ठीक होती हैं। ग्राज सबेरे ही मझे उनसे मिलने का मौका मिला था। एक विषय पर मैंने चर्चा की, मैंने देखा कि उनका जो स्पांटेनियस रीएक्शन था, वह ठीक था। मैं नहीं जानता कि उस मामले में क्या होगा? उसका मैं उल्लेख यहां नहीं कर रहा हूं। कौन उन्हें सलाह देता है? किस तरह से वह काम करने लगे हैं? एक-एक करके ग्रपने वायदे भूलते जा रहे हैं।

राष्ट्रपति के पुराने भाषण में जो 17 मार्ग, 1985 का भाषण है, राष्ट्रपति जी ने घोषणा की थी ——

### [श्रो। अटल बिहारी वीजपेयी]

"The Government are committed to a clean public life. They intend to engage in wide-ranging discussions on electoral reforms with political parties and welcome their co-operation."

वो साल बीत गये, कोई चर्चा शरू नहीं हुई है। इलेक्शन कमीणन ने विरोधी दलों को और सत्तारूड़ दल को, किसी बैठक के लिए नहीं बुलाया है। क्या वर्तमान चुनाव प्रणाली में सत्तारूढ़ दल का निहित स्वार्थ है ? धन-शक्ति बढ़ रही है, गुंडा शक्ति बढ़ रही है।

श्रभी हरियाणा में एक उप-चुनाव हुआ था। मुख्य मंत्री जहां से लड़ रहे हैं, वहां का तो उप-चुनाव हो गया, बाकी की सीटें खाली पड़ी हैं। सब सीटों पर उप-चुनाव क्यों नहीं करवाये गये? मुख्य मंत्री का कोई विरोध नहीं था, विरोधी दल चुनाव का बहिष्कार कर रहे थे। 92 प्रतिशत से ज्यादा पोलिंग हुआ है, बोट गिरे है। किसने वोट डाले हैं 92 प्रतिशत, क्या इसकी जांच नहीं होनी चाहिए? मैं यह मामला उठा-ऊंगा, तो कई मेम्बर खड़े हैं। जायेंगें श्रीर कहेंगे कि श्राप इलेक्शन पेटीशन दाखिल करिए।

उपसभाध्यक्ष जी, यह मामूली बात नहीं है, इसको थीड़ी गहराई में जाना पड़ेगा। ग्रव क्लीन पालिटिक्स की बात नहीं हो रही है। बहोषुराना ढर्रा फिर से ग्रा रहा है।

7 मार्च, 1985 को प्रधान मंत्री ने हैदराबाद में भाषण दिया था कि रिज-वेंगन का सवाल बहुत उलझा सवाल है, नाजुक सवाल है। प्रधान मंत्री ने कहा था कि यह सवाल — "It is getting out of hand" नौकरियों में और शिक्षा संस्थाओं में रिजवेंगन का मामल। प्रधान मंत्री ने कहा कि चुनाव के बाद मैं इस पर विरोधी दलों की सलाह लूंगा और एक कानसेंसस निकालूगा। ग्रापको याद है कि मध्य प्रदेश में और गुजरात में श्रचानक रिजवेंगन का प्रतिगत बढ़ा दिया गया था। दंगे हुए। गुजरात में उन दगों को सत्ता पक्ष ने साम्प्रदायिक रूप

दिया। सोलंकी को जाना पड़ा। ग्रगर दो साल बीत गये. रिजर्वेशन का वह सेंसटिव इश स्रभी भी पड़ा हस्रा है। प्रधान मंत्री को समय नहीं है या किसी ने उनको सलाह नहीं दी है कि इस विषय पर विरोधी दलों से मिल कर कोई कासेंसस निका-लिये, कोई ग्राम राय निकालिये अभी केरल में करूणाकरन की सरकार ने चनाव के पहले 15 परसेंट रिजर्वेशन का क्वांटम बढ़ा दिया गरीबी के छ।धार पर जब मसलिम लींग ने धमकी दी, उसे वापिस ले लिया । नायर सर्विस सोसाइटी ने कहा कि अगर आप इसको वःपिस लेंगे तो हम ग्रापका साथ नहीं देंगे। मख्य मंत्री कहने लगे कि सभी सा जायों, चनाव के बाद देखा जाएगा। क्या रिजर्वेशन भी बोट हथियाने का ग्रीजार है, या पिछडे लोगों को आगे बढाने का साधन है ? करा हर चील को बोट से जोड़ा जाएगा, इसका नतीजाक्याहोगा? ग्रीर फिर हम एकता की बात करेंगें, फिर हम अखंडता की दहाई दें। एकता ग्रीर ग्रखंडता को बचाने का यह तरीका नहीं है।

उपसभाध्यक्ष जी. चीन के बारे में मझे चिंता है पाकिस्तान के बारे में कई माननीय सदस्यों ने ग्रपने विचार प्रकट किये है। मैं समझता हं कि श्रभी पिछले कुछ दिनों में जो तनाव की स्थिति पैदा हो गई थी, उस स्थिति को टाला जा सकता था। मैं उन दिनों ग्रहमदाबाद में था। पत्र-कारों ने मझसे पूछा कि क्या भारत ग्रीर पाकिस्तान में लड़ाई होगी ? मैने कहा कि दोनों देशों के नेता बुद्धिमान है, वे लड़ने की गलती नहीं करेंगे लेकिन बाद में लगा कि शायद मेरा मृल्याकन सही नहीं है। लडाई होते-होते टल गई।प्रधान मंत्री को जब पाकिस्तान के प्रधानमंत्री श्री जनेजो बंगलीर में मिले थे तो क्या उस समय सारी स्थिति को साफ नहीं किया जा सकता था ? हम राजस्थान में एक्सरसाइज कर रहे हैं इसके बारे में पालिस्तान की पता था। दोनों देशों में यह प्रबन्ध भी है कि हम एक दूसरे को जानकारी दें। फिर गलतफहमी कहां पैदा हो गई ?क्या दिल्ली से संपर्क करने से गलतफहमी दूर नहीं हो सकती थी ?जुनेजो के बंगलौर म्राने से पहले हमारे सचिव पाविस्तान की यात्रा कर चके थे, यह मामला दोनों देशों के

बीच में उठाया जा सकता था। ग्रब मैं कई दिनों से सून रहा हं कि पाकिस्तान पर यह आरोप नहीं लगायाजा रहा है कि वह पंजाब के अतिकवादियों को मदद दे रहा है या हथियार दे रहा है। क्या यह मामला वात-चीत से हल हो गया है ? हो गया है तो मझे बड़ी प्रसन्न-ता होगी। लेकिन फिर भी चलते-चलते राष्ट्रपति के अभिभाषण में एक वाक्य कह दिया गया है, पंजाब के संबंध में जो इस प्रकार है: ये अराष्ट्रवादी तत्व विदेशी सुत्रों के इणारे व नियन्त्रण में काम कर रहे है।ये विदेश सूत्र कौन हैं? इनके नाम लीजिए, इनका थोड़ा परिचय दीजिए ग्रगर पाकि-स्तान नहीं है, क्योंकि पाकिस्तान से अब हमारे संबंध सुधरे हैं इस सवाल परखली चर्चा हो रही है, तो कौन है ? ग्रमरीका है अगर अमरीका है। तो क्या बरायता के श्राधार पर यह सम्मला अमरीका से उठाया गया? कनाडा के विदेश मंत्री हमारे देश में थे उनके साथ इस सवाल पर क्या संतोधजनक बार्ता नहीं हुई है कब तक हम दसरों पर दोषारोपण करते रहेगें क्रगर धर की रिथित बिगडेगी तो पढ़ांसी जरुर उसका लाभ उठाने की कोशिश करेगे। लेकिन हम घर की स्थिति को बिगडने क्यों देते है ? क्या घर की स्थिति को ठीक रखना हमारी जिम्मेदारी नहीं है? सीमा पर पिछला तनाव हुआ और तनाव में गोली तो कोई नहीं चली मगर रक्षा मंत्री शहीद .हो गए। **(व्यवधान)** एक माननीय सदस्य: वित्त मंत्री ।

श्री श्रटल बिहारी वाजपेयी: रक्षा मंत्री जी का कद छोटा कर दिया गया है। मेरा मतलब है श्ररूण सिंह जी से। (व्यवधान)

श्री सुखदेव प्रसाद (उत्तर प्रदेश): यह श्रापक बोलने का तरीका है, इससे हमारे उपर कोई फर्क नहीं पड़ता है।

श्री ग्रटल बिहारी वाजपेयी: । नहीं, नहीं, कोई फर्क नहीं है। हम चाहते भी नहीं है। हम चाहते भी नहीं है। हम ग्रापमें कोई फर्क डालना भी नहीं चाहते है: - (व्यवधान) उप सभाध्यक्ष महो-दय, ग्रगर ग्राप घंटी वजायेंगे तो फर्क पड़ जायेगा। जब तनाव था तब रक्षा मंत्री नहीं बदले गए। जब सिच्युएशन डिफ्यूज हो गई तो श्री विश्वनाथ प्रताप सिंह को रक्षा मंत्रा लय सौप दिया गया यह कैसी स्थिति है कि

जब तनाव होता है तो हमारे प्रधान मंत्री दूसरा रक्षा मंत्री ढुंढ़ते है। शांति के काल में तो रक्षा मंत्रालय प्रधान मंत्री के पास रहना चाहिए .......

श्री एन०कें ज्यों लाल्वे(महाराष्ट्र): तफसील से बताइये कि यहाँ जिस वक्त तनाव चरमसीमा पुर पहुंचा था तो उस वक्त कौन रक्षा मंत्री थे और अब जब तनाव कम हुआ तो कौन रक्षा मंत्री थ?

श्री ग्रटल बिहारी वाजपेयी: ग्राप यह देखेंगे कि श्री विश्वनाय प्रताप सिंह को रक्षा मंत्री बनाने की घोषणा उस समय की गई जब तनाव ग्रपने उतार पर था। मैं एक सवाल ग्रीर उठाना चाहता हूं। क्या शितकाल में प्रधान मंत्री रक्षा— मंत्री रहेंगे, ग्रगर तनाव का काल ग्राता है तो दूसरे को रक्षा मंत्री बनायेंगे (व्यवधान) क्या इससे प्रधानमंत्री की छवि उजागर होती है ? (व्यवधान)

श्री एन के अपी साल्ये: एक बात तो पक्की हो गई कि छोटा इनको नहीं किया है जब तकलीफ में आये तब इनको लेकर आये।

श्री ग्रटल बिहारी वाजपेयी: उपसभाष्यक्ष जी, वजट पेश होने वाला था, वजट की तैयारी हो रही थी, श्रकण सिंह जी श्रच्छा काम कर रहे थे, प्रधान मंत्री के पास रक्षा मंत्रालय था तो बंदलने की जरूरत क्या थी श्रव उन्होंने कहा कि डायर नैसिटी थी, श्राज वे आप सदन में नहीं है. मैं प्रधानमंत्री से पूछता हूं कि डायर ने सैसिटी क्या थी ? क्या प्रधान मंत्री देश की रक्षा का भार नहीं संभाल सकते ? 3.00p.m

क्या वजट के सब के असवर पर वित्तमंत्री वदलना जरूरी है ? क्यों बदला गया, यह अभी रहस्य है, हम इस रहस्य की खोज में लगे है, जब हमारे हाथ में कुछ लग जायेगा तो हम सदन के सामने रखेंगे मगर एक बात साफ है कि यह निर्णय जितना ऊपर से निर्णय दिखाई देता है, उतना है न श्रिं। अटल विहारी वाजपेयो

भव में चीन के बारे में एक बात क इकर ख उम कर दूंगा दो साल पहले जब भाग हुमा था हमारे राष्ट्रपति जी का, तो उन्होंने 17 जनवरी, 1985 को कहा षा :

"Our relations with China have shown improvement. We shall persevere in seeking a solution to the boundary auestion. "

अब दो साल में हलत बदल गयी। इस बार राष्ट्रपति जी ने जो कुछ कहा है, उसको भी मैं उदधत करना चाहता है :-

"My Government continues to strive for a just and peaceful settlement of the border question with China. The question remains crucial to full normalisation of our relations. "

अगर दो साल पहले संबंध सुधर गए थे तो संबंध विगड क्यों गए? सीमा पर तो ब।तवीत चल रही है, सात चक्र हो चके है, 1979 में चीन के साथ समझौता हुआ। था कि जब तक सीमा का प्रश्न बातचीत से हल किया जाएगा, तब तक सीमा पर यथास्थिति वनाये रखी जायेगी, शांति बनाये रखी जायेगी। चीन ने उस समझौते को क्यों. तोड़ा ग्ररुणाचल में चीन ने पहली बार कब प्रवेश किया? उसके वारे में तत्काल संसद को, देश को विश-वास में क्यों नहीं लिया गया? कूल मिला-कर चीन ने श्रहणाचल में कितनी घसपैठ की है ? इससे भी बड़ा सवाल यह है कि चीन के रवैये में यह परिवर्तन क्यों हुन्ना? ग्रंतर्राष्ट्रीय परिस्थिति बदल रही है। उस परिस्थति पर, बदली हुई परिस्थिति पर हमें नगर रखना चाहिए। पाकिस्तान के प्रति सजग रहे, सतक रहें, मगर भयभीत होने की आवश्यकता नहीं है। पाकिस्तान के मित्र हैं तो भारत भी मित्र विहीन नहीं है। भारत को ब्रात्म विश्वास के साथ अपनी विदेश नीति का संचालन करना चाहिये ।

में दो दिन मद्रास में था । तमिलनाड के लोग दुखी हैं कि श्रीलंका की समस्या

की ग्रोर नई दिल्ली को जितना ध्यान देना चाहिये, नई दिल्ली ध्यान नहीं दे पा रही है। प्रधानमंत्री कहते हैं कभी, जयवर्षने ने हमको फाक्स कर लिया, हमको धोखा दे दिया, कमी-जो मिलिटेण्टस है वह हमारी बात नहीं सुनते । जाफना में लोग फंसे हये हैं, उनके पास खाने के लिये अनाज नहीं है, बीमारी में दवा नहीं है। वे हमारे रक्त का रक्त हैं, हमारे मान का मांस हैं। हम श्रीलंका में सैनिक हस्तक्षेप करें, इसका सवाल पैदा नहीं होता, मगर कुछ मानवता के भी तकाजे हैं। क्या जाफना में फंसे हये लोगों की हम किसी तरह से मदद नहीं कर सकते ? केन्द्र सरकार इस सवाल पर विचार करे, उसे पूरे प्रतिपक्ष का समर्थन मिलेगा । लेकिन श्रीलंका के बारे में कोई निश्चित नीति नहीं है । जरूरत से ज्यादा सलाहकार हैं, सलाहकार भी बदले जाते हैं । मद्रास में मुझसे जो मिलने ग्राये थे, कहने लगे-हमारी समझ में नहीं ग्राता, दिल्ली में जाकर किस से बात करें क्यों कि पहले सलाहकार ये श्री जी० पार्यासार्थी, ग्राजकल वह नहीं हैं, पहले भण्डारी जी थे, बह जा रहे थे कोलम्बो, लेकिन रास्ते में मद्रांस में रोक लिया गया ग्रीर बाद में वे कांग्रेस के दफ्तर में पाये गये । अब वह कांग्रेस पार्टी के सलाहकार हो गये हैं। कभी नटवर सिंह जी नक्से में हैं, कभी चिदम्बरम जी फैसले करते हैं । नाजुक मामलें हैं, प्रधानमंत्री को सही ग्रौर तर्कसंगत सलाह की जरूरत है, वह सलाह नहीं मिल रही है और इसलिये समस्याएं उलझती जा रही हैं। दो साल पहले जो तस्वीर थी, वह तस्वीर बदल गयी है, यह तस्वीर दूख देने वाली तस्वीर है। लेकिन यह आपकी करनी का परिणाम है। एक-एक करके लोकतां विक संस्थाओं का ग्रवमुल्यन मत होने दी<sup>ि</sup>जये । ग्राज एक प्रश्न पूछा गया सभागीत जी, इलाहाबाद में कितनी जगह खाली हैं जजों की ? जवाब है कि 11 जगह खाली हैं। कब से खाली हैं। 1984 से । क्या जज बनाने लायक एडवोकेट नहीं हैं वहां ? या वहां के चीफ जास्टस ग्रीर मुख्य मंत्री में एक राय नहीं हो रही है ? लाखों मुकदमे पड़े हैं, किन्तु जजों की नियक्ति नहीं कर सकते

में भी भेदमाव करेंगे। म्राल इंडिया रेडियो का, टेलि वर्जन का दुरुपयोग करेंगे। इलैंक्शन कमीशन एक खिलौना बना दिया गया है। क्या चीन के इलेक्सन कमिश्नर को वर्खास्त नहीं ।कथा जाना चाहिये ? हरियाणा में चुनाव क्यों नहीं हो रहे हैं? बंगाल की सरकार पहल चुनाव कराना चाहती थी, उनसे कहा गया कि हम इकट्ठा चनाव करायेंगे, रुको । अब तीन राज्यों में चुनाव हो रहे हैं, हरियाणा में चुनाव नहीं होंगे । कमीशन कहता है हरियाणा में कानन व व्यवस्था की स्थिति ग्रच्छी नहीं है । मैं नहीं समझता मुख्य मंत्री बंसीलाल इस बात को मानेंगे । स्थिति सामान्य है । इलेक्टोरल रोल नहीं बने तो इसके लिये इलेंक्शन कमीशन जिम्मेदार है। मगर चनाव नहीं रोका जाना चाहिये। पूराने चीफ इलेक्शन किमश्नर को आपने गवर्नर बना दिया, उनकी सेवाओं के लिये उन्हें पुरस्कृत कर दिया तो एक एक करके लोकता तक संस्थात्रों का दुरुपयोग करके ग्राप लोकतंत्र को मजबूत नहीं कर सकते। अब समय आ गया है कि सरतारूढ़ पक्ष पनरावलोकन करे ग्रपनी नीतियों का, ग्रात्मा-लोचन करे ग्रपने व्यवहार पर । विरोधी दलों को साथ लेंने की बात किसी के गले के नीचे नहीं उतरेगी। चनाव में भारी विजय के बाद ग्रापने कहा था कि विरोधी दल कहां है, हमने विरोधी दलों का सफाया कर दिया है । 10+2+3-- हमने मान लिया । ग्रापको 400 से ज्यादा सीटें लोक सभा में मिल गई। श्रब देश की समस्याओं को हल करके दिखाइये । मगर देश की समस्यायें एक पार्टी के भरोसे हल नहीं होंगी । एक व्यक्ति कितना भी लोकाप्रय हो जाय, उलझी हुई समस्यात्रों में से रास्ता नहीं निकाल सकता । इसके लिये पोल-टिकल कान्सेंसस चाहिये । श्री राजीव गांधी जब आये थे तो हमें इसकी आशा बंधी थी लेकिन शायद उन्होंने सोचा कि इसमें पार्टी का हितसाधन नहीं होगा, पुरानी लकीर पर वापस चलो । इसके खतरनाक परिणाम होंगे । मैं इतना ही कहना चाहता ਲੂੰ।

THE MINISTER OF ENERGY (SHRI VASANT SATHE): Mr. Vice-Chairman Sir, I have been listening to the speech

Of our learned friend, shri Atal Bihari Vajpayee. Everyone knows that Shri Vajpayee is a master of words. As it is Said in Sanskrit

So, very often I feel that in the flow of his language with some very high sincere sentiments, he cannot resist the temptation of running down for the sake of politics as it were which he himself says that we must not indulge in. But if you go through his speech carefully, you will find the entire effort has been not to elevate the national debate and bring to light actually the serious factors that today threaten the very integrity and unity of our country. If this is the concern of everyone, and I believe it is because I do not accept that there is even a single Member in this House who does not have the good of the nation or the country and its people at heart and, therefore, I felt a little bit pained because knowing Vaj-payeeji, I know his capacity, and he can rise to a very great height. But, somehow I feel that this is also one of the maladies of present times that we all have, as it were, fallen for the immediate benefit of what we are trying to do, immediate gains, scoring debating points without realising that this is really not taking the nation, not taking our people in the direction, that we want. And I entirely agree-with him when he says that this is going in the right direction cannot be the job only of the ruling party, whatever be its strength and majority. There is to be a consensus and at least one credit could be given. Suddenly, Sir, you find a wave as it were, when the present young Prime Minister came to power in 1984. There was a wave, praising him sky-high. Everyone vied with each other, to say; What a man! And now suddenly yon find the same people, and surprisingly those very people, who criticised Mrs. Gandhi for all that she did, suddenly seeing merit in Mrs. Gandhi's actions and then compare and say, look, this is the departure. Let us consider one simple aspect. What did you expect him to do when he came? Give stability. The outstanding problems that had plagued the very unity of this country like Punjab, Assam, you expected that this young man knowing fully well that he did not have the experience

behind him, you expected that he would be able to tackle. You are criticising advisors, you are criticising everybody. Will it not be to his credit that he with courage tackled the problem of-Punjab and tackled in what spirit? Success and failure can be judged with a hindsight but when -he tackled it, what was the spirit behind? The spirit of democracy. Let us within the framework of democracy talk to the people concerned, call them, have a dialogue with them. Let the will of the people prevail. Let problems be resolved by ballot and not by bullet. And the way to solve the problem of Punjab, which, has taken such a bitter turn particularly after the assassination of Mrs. Gandhi and aftermath in Delhi and other places, it needed tremendous courage and sagacity in the leader of the country to say, I will talk to Longowal, ' I will talk with Barnala, please come and tell us what we should do.

Vajpayeeji was criticising the attitude of the Congress after the Akali Dal and Bar-nalaji came to power. That shows what reservations the Congress Party itself had in Punjab. We are influenced by local considerations regions. That is a fact of life. But then it is for the leader who has to look to the national interest. And how did he rise to the occasion? He /aid: It does not matter even if my party suffers in the process but let democracy win; let unity be preserved; let the will of the people prevail. And amazingly, the Opposition leaders at that time with one voice, as it were, were demanding restoration of democracy and when that was done and Mr. Barnala and Akali Dal came to power, soon our people and friends like Vajpayeeji started finding fault with the democratically-elected Government there, just because it did not suit them. Let us consider it seriously. Do you think this is a problem which can easily be resolved by sending army or by having President's Rule, as indeed was being asked for and demanded by (he BJP? Sir, once you reverse the process of democracy, you know how difficult it is again, and litre a man in Punjab who is

showing courage in the face of religious bigotry obscurantism and fundamentalism of the worst kind. Should we stand by him or should we still find fault with him and say he should not have been named in the President's Address? I really do not know. From what height you fall to this level, to say whether his name should have been there or not? You yourself say that this is an extraordinary situation and, therefore, an extraordinary behaviour shown by a Chief Minister to defend the integrity of the country, to defend secularism of this country and to defend all the great values by which we stand! Even a mention of his name is being objected to. I feel sorry.

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Then take the question of Assam or Mizoram for that matter. Could you sincerely say that Shri Rajiv Gandhi acted against tho interest of this country in coming to an agreement with Laldenga, bringing him into the mainstream! within the framework of our Constitution, within democracy? And there also, see the peaceful transformation that has been brought about.

So, point by point, whether it is Assam, whether it is Mizoram, whether it is Punjab, the action was intended to restore democracy and through democracy, preserve the unity of this country. All right; some problems may not get solved according tO our wish completely. Punjab accord has not been implemented fully. But then, after all, there are many parties to the accord. It is not only the Central Government. Harvana is as much in-voled and, therefore, unless both agree, you cannot force it on them. It makes it very funny. We have a tendency to run with the hare and hunt with the hound. I remember the story of Panch Tantra, the story of the father, the son and donkey. You must be knowing Everybody here, perhaps, knows it. What will happen if we were to adopt, if the Opposition were to adopt, an attitude; whatever it is you must criticise just because it is the ruling party. I have read some of the speeches made here. Shri Uupendra of the Telugu Desam, when he spoke, saw nothing good, economic, political foreign, everything failure; total failure.

SHRI B. SATYANAJRYAN REDDY (Andhra Pradesh): If you do something good...

SHRI VASANT SATHE: It is also a question of being able to see something good.

SHRI B. SATYANARAYAN REDDY: If you do something good, we will appreciate it.

SHRI VASANT SATHE; Should we ask you before what you will consider as good, do it and then get a certificate from you?

Sir, as I said, particularly on the integrity front; these were the steps taken and appreciated all round.

We talk about foreign policy. Vajpayeeji mentioned about China. I have not forgotten the time when he was the Foreign Minister and he must not have forgotten that incident when he was in Beijing, talking with the Chinese...

SHRI ATAL BIHARI VAJPAYEE: -Not in Beijing: I was in China.

SHRI VASANT SATHE: Somewhere in China.

SHRT KALPNATH RAI; The Chinese were attacking Vietnam.

SHRI VASANT SATHE; He created a faux pans....

SHRI ATAL BIHARI VAJPAYEE: China attacked Vietnam. China did not attack India. Don't forget, Mr. Vasantrao Sathe.

SHRI VASANT SATHE: You expected China to attack India at that time?

SHRI ATAL BIHARI VAJPAYEE: They have attacked. They are under occupation of your territory. (Interruptions).

SHRI VASANT SATHE; Sir, the fact remains...

SHRIMATI BHOYA CHAKRAVARTY (Assam): Sir, I would like to remined the hon. Minister that during the Chinese aggression in 1962, the then Prime Minister Jawaharlal Nehru presented

Assam and the entire North-East to China. Then, he said 'We are sorry for the people of Assam; we will try to recover it'.

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SHRI VASANT SATHE; Sir, this is a total distortion. Can you prove that? This is a baseless untruth. This is the least I can say about it. To make such an allegation against Pandit Jawaharlal Nehru! Sir, the fact remains that as far as our foreign relations are concerned, we are cautious and we are safeguarding the national interest.

In regard to Pakistan, you want to treat it lightly. You say that it was not a serious situation and that it could have been handled. What would you have said if something had gone wrong? The forces like a pincer were on both sides of Amrit-sar...

SHRI ATAL BIHARI VAJPAYEE: Amritsar?

SHRI VASANT SATHE: International politics is a tricky game. Yes. If they had come in, they would have cut off that whole portion. It would have been a move of just two days. If such a thing had happened, the Vajpayeeji and the whole House would have said whaUa total failure the policy of the Government has been. Then, we would have been faced with a situation of virtual Khalistan there. You cannot take chances. Therefore, if th, ? Prime Minister made a fast move, moved his troops and then initiated talks also, it is that way alone that the talks could succeed. As far as Sri Lanka is concerned, you know, how delicate the problem is. Our entire sympathy is with the people who are being oppressed. But Sir. here again, the same situation. Can Vajpayeeji honestly say what he would have done? Sent the Army? How can you say that we are not taking care? The realities are wellknown.

SHRI V. COPALS AMY (Tamil Nadu): Why did you send the Army to Bangladesh? You answer my question.

SHRI VASANT SATHE: I did not put the question to you. I put the question to him. (Interruptions) Sir, I cannot have a slinging match with Mr. Gopalsamy.

SHRI ATAL B1HARI VAJPAYEE: You can have it with me.

SHRI VASANT SATHE; With you, Yes. After all, you have to be on the same far as Bangladesh is wavelength. As concerned, the story is well known. We had more than a crore people here and it was their right, it was their fight. So, only when we were attacked from Pakistan-don't forget the actual movement of the army and here is the General sitting who was responsible for the' action-referring to Shri Arora, our armies moved in Bangladesh. Therefore, do not confuse the isue.

SHRI V. GOPALSAMY: I remember the speech of Madam Gandhi. I will quote her speech.

SHRI VASANT SATHE; At least, you must know the history. So in internatio nal politics you cannot afford to be hasty, you cannot afford to do things which may do greater harm than good.

SHRI ALADI ARUNA alias ARUNACHALAM (Tamil Nadu): We need A"ot be hasty, we understand it, but for how long are you going to be patient? Tamils are being suppressed and massacred for the last three years. You are only showing lip sympathy and concern. What is your constructive alternative?

SHRI VASANT SATHE; This question could be put to the people of Tamil Nadu. What actual constructive help and assistance is being given and what is being done, all these things are not to be spelt out and told to the newspapers or, broadcast on radio. Those who have the sympathy, those who know...

SHRI V. GOPALSAMY: This is the concern of India as a whole and not of Tamil Nadu people alone because you serve the people of Tamil Nadu.

SHRI VASANT SATHE; For those who are asking what the Government of India is doing. my reply is that nobody can do more than what the Government of India is doing under the circumstances and this is all that I can say. Ours is not lip sympathy.

SHRI ALADI ARUNA alias ARUNACHALAM: As far as African countries are concerned, you are leading: a movement for them, you are mobilising world forces for economic sanctions, etc. but against Sri Lanka you are not taking any constructive steps, that is our case.

on President's Address

SHRI V. GOPALSAMY; Your Government is continuously being hoodwinked by Javewardene.

VASANT SATHE; SHRI Unfortuna tely, o% hon. friends do not know that it is this Government and its representa tives who have been constantly talking not only with the Government of Sri Lanka but also with the militants and try ing to resolve the matter. This matter is not something which can be forced on either side. This is a ticklish matter, this must be appreciated and realised. This is what our Government is doing. We have not let go a single moment. Prac tically, every month some one or the other is trying to meet, negotiate and find th« way out. Therefore, it cannot be said that this Government has only lip sym pathy to the problem of Sri Lanka.

SHRI V. GOPALSAMY; Your escalating policy has helped Sri Lanka and Jayewardene.

SHRI VASANT SATHE: Ultimately, in international politics, as I said, you> have to be careful about your national interest. Today it has been declared that Pakistan has made a bomb, it has a bomb. Their own man, the Director Dr. Khan, has declared and this is what has appeared in the news. Under such circumstances, how can you say all is well cricket diplomacy is going oh and, therefore, we do not have to be worried, we do not have to be concerned? This Government's attitude and our young Prime Minister's attitude is that we must be cautious, wo cannot take chances as far as defence of India is concerned. And all the same our attitude is for having good relations, for having peaceful relations. On our side you cannot point out a single act which could be called 'provocative\* to any of our neighbours, or to any one in the

world. That has not been the tradition of India and that has not been the tradition that is followed by this Government. Cautious, yes,  $w_e$  are and will continue to be because' we cannot afford to take chances as far as defence and integrity of the country are concerned.

Let us not wax eloquent about growth of communal virus. The biggest responsibility of not allowing communalism to grow, a apprehension to grow in the minds of smaller groups or minorities is always on the majority and I also agree with Shri Vajpayee and I do not want to consider the word "Dharma" in its narrow definition. *Dhariyeti* Eti Dharma: The way of life that forges the whole society, the whole people—that way of life, that code of life is Dharma; that is our, philosophy. And if that is our philosophy, then we must harken and call back that heritage which had the capacity to absorb all the streams that came. When you lost that capacity, when you became stagnant, it is then that you lost your Sanatana calibre. The world "Sanatana" is eternal, ever flowingthat character, that freshness of our heritage, of our culture, of our way of life. It is not in vain that it is written at the entrance of our Parlaiment:

> श्चयं निजः परो वेति गणना लघुचेतसाम् । उदारचरितानां तु वसुघेव कुटुम्बकम् ॥

This has been the philosophy which Vajpayeeji knows very well. We have to restore that, and with a sense which the President has pleaded—to give a call to this country. So much of our energy today is lost in what? In denigrating each other.

िनसे हिन्दें में कहते हैं टोपी उछालना, एक दुल्के की पनड़ी, टोपी इसे उछ.लने में लगे हैं And what is called the crab culture.

यह देश को सबसे बड़ा बामारा, बाजपेया जी, याद कोई है नो कब केल्चर—केकड़ का कल्चर है।

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में बताता हूं आपको कि वह क्या है। एक कहावत है, किसी टोकरे में केकड़े याद रख दिये जायें, तो उस पर ढक्कन नहीं डालते, ढक्कन डालने की जरूरत भी नहीं होती । क्यों नहीं होती जरूरत? क्यों के मालूम है कि जब एक केकड़ा ऊपर जाने की को अश करेगा, तो दूसरा उसको पकड़ कर खीचेंगा । तो इसलिये कोई ऊपर जा ही नहीं सकता ।

श्री ग्रटल बिहारी वाजपेयी : मैं तो समझता था कि श्राप शाकाहारी हैं।

श्री वसंत साठे : शाकाहारी तो नहीं है, लेकिन केकड़े से कोई खास प्यार नहीं है । तो बाजरेयी जी यह केकड़ा कल्चर जो है, यह देश को खाये जा रही है । केब कल्चर बस सारी शिक्त, सारी इनर्जी इस सदन में, उस सदन में, सेंट्रल हाल में, देश की किस चीज पर जाया जा रही है । मुझे इतना दुख होता है, मुझे सबसे ज्यादा अफसोस किस बात का होता है, मैं इसी बात को बता कर अपनी बात खत्म करना चाहूँगा । हर क्षेत्र में ऊपर आने के लिये सवीगीण विकास जब तक देश का नहीं, तब तक आप नहीं आ सकते।

परसों यहां साहब टेबल टेनिस हम्रा, चाईना स्वीप्ड-यही चाईना बेडमिटन में स्वीप कर ले जाता है, जिमनास्टिक्स में स्वीप कर ले जाता है, सिग्रोल में सब से ज्यादा गोल्ड मेडल ले जाता है **और नम्बर** दो पर कीन आता है ? साऊथ कोरिया, दोनों एशियाटिक देश हैं, उतनी दिल को तसल्ली की बात है, चलो, लेकिन छोटा सा मल्क 80 गोल्ड मेडल ले जाता है, साऊष कोरिया । ग्ररे भाई क्यों यह कहे कि उनका सिस्टम भ्राफ पालिटी भ्रलग है, इसलिये हो रहा है, ऐसी ब.त नहीं है। दोनों बिल्कुल विरोधी सिस्टम से है, फिर भी क्यों ही रहा है? एक राष्ट्र की जिद, जब सारे नेशन को यह जिद नहीं स्नाती कि हमें इस नाते से कुछ हासिल करना है, दुनिया में बराबर ग्राना है, तो किसी भी क्षेत्र में हम आगे नहीं आ सकते। क्योंकि ग्राज दुर्भाग्य इसी वात का है कि हमारा पास्ट टाइम, कोई सब से बड़ी उपलब्धि इस देश में यदि कोई है तो

# [श्री वतंत साठे]

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एक-दूसरे की टांग खींचने की है। की कल्चर, एनर्जी सारी बर्बाद। यह मानवीय कर्मा इस तरह जएगी तो दूबरी कर्मा कहां से लायेंगे? इनलिए मेरी आपसे और सदन के सदस्यों से नंम्य प्रार्थना है कि भाई, एक होकर देश के मसले बांट लीजिए, हमें कोई एतराज नहीं है। (बावधान) सब बैठे हैं, इबर ग्रीर उधर तो है ही बेचारे, आप हमारे इस देश के दिगाज हैं, वाजयेयी जी से मैं खास कर कहना चाहता हं और आडवाणी जी से भी कि ग्रापने जो इशारा किया था फंडामेंटलिजम के ग्रोथ का उसको भी यदि दव ना है तो उद्धार चरितानामत् (?) वह थापको ह बड़ा दिल करना पड़ेगा। उसके वगैर बात नहीं बनेगी। इन्हीं शब्दों के साथ में इस अभिभाषण का स्वागत और समर्थन करता हं। धन्यवाद।

थी चतुरानन मिश्र (विहार): उप-सभाध्यक्ष महोदय, राष्ट्रपति जी के अभि-भाषण के संबंध में जो प्रस्ताव छ।या है उसमें जो मेरे दल का संशोधन है उसके पक्ष में भी मैं बोलने के लिए खड़ा हुआ है। मेरे लिहाज से ग्राभिनाषण के ग्रन्दर सरकार ने दक्षिण अफ्रीका की आज दी के लिए, विश्वशांति के लिए ग्रीर निर्गट राष्ट्रों के फ्रान्दोलन के बढ़ावें के लिए जो काम किए हैं उसकी चर्चा जो की गई है वह अच्छी बात है, मैं उसका समर्थन करता हं। लेकिन पूरे तौर पर राष्ट्रपति का यह अभिनाषण किसी रजिस्टी अफिस के डीड राइटर का डाफ्ट लगता है। इसमें जो देश के सामने बहत ही संकट की समस्या उत्पन्न हो गई है जिसकी चर्चा श्रभी साठे साहब ने की उसका विञ्लेषण नहीं है, कोई समाधान नहीं निकाला है थ्रौर न ही कोई नीति प्रतिय। दित की गई है जिससे यह समझा जाए कि इस दिशा में हम इस देश को ले जाना चाहते हैं। यह चर्चा है कि धर्म निरपेक्षता के सवाल पर हम नेशनल डिबेट करेंगे। इस सवात पर जिस राष्ट्र का राष्ट्रपिता मारा गया हो, जिसके प्रधान मंत्री की हत्या हुई हो, जिसके ग्रंतर्गत राज्यों में लगातार दंगा होता हो, वह कहे कि हम डिबेट शरू

करेंगे तब यह बात तय होगी. यह अत्यन्त ही लज्जाजनक लगता है। इसीलिए मैंने ग्रापसे कहा कि यह किसी डीड राइटर का काम है। वाजपेयी जी ने ऋ।पका सहो ध्यान आकर्षित किया कि अगर आप च।हते हैं कि देश में सैक्जरिजम रहे तो मस्तिम लीग से हाथ मिला कर कैसे हो सकता है, साठे साहब, ग्राप मस्लिम लीग से कीजिए और दूसरे को कहिए कि आप कम्यनल हैं तो आप भी तो वही काम करते हैं। ग्रीर वाजवेयी जी से शिकायत है कि मस्लिम लोग के बारे में तो बहुत बोलते हैं लेकिन राष्ट्रीय स्वयं सेवक संव के बारे में नहीं बोलते कि वह हिन्दू राष्ट्र की बात करता है। यह बात हमारी समझ में नहीं ग्राई। साठे साहब इसकी चर्चा छोड़ दें तो यह और भी ज्यादा दर्दनाक वात है। अगर लोग वावरी मस्जिद का सवाल उठाने वाले सांप्रदाधिका है तो राम जनमभमि का सवाल उठाने वाले और विश्व हिन्दू परिषद भी सांप्रदायिक है। तो वाजीयी जी उनके वारे में क्यों नहीं बोलते हैं ? साठे जी धापकी पार्टी दोनों कमेटी में हैं, बाबरी मस्जिद यद में भी उसमें भी श्रापके दल के लोग हैं ग्रीर राम जन्म भिम में भी ग्रापके दल के लोग हैं। ता ग्राप ये करवा क्या रहे हैं? रंगनाथ मिश्र ग्रायोग की रपट **ग्राई** है उसमें स्पष्ट हो गया कि ग्राप लोगों ने इत दंगों में हिस्सा नहीं लिया, चोटी के नेताओं ने हिस्सा नहीं लिया, लेकिन नीचे के फांग्रेसियों ने सिख विरोधी दंगों में हिस्सा लिया। यह तो लिखा हुआ है। यह अ। पकी पार्टी की कौन मी धर्मनिरपेक्षता है ? हमने भी एक बार पःप किया था कि मस्लिम लीग के साथ हाथ मिलाया, जनसंघ के साथ हाथ मिलाया था, लेकिन तुरन्त ही कम्पनिस्ट दलों ने ग्रपना हाथ खींच लिया ग्रीर ग्रपनी गल्ती स्वीकार की। हम में और अप में फर्क यही है कि हमने इतिहास में कभी गल्ती की थी और अप लगातार गलतियां करते चले जा रहे हैं। उसी तरह से जनता पार्टी के हमारे मिल्र हैं, जो शहाबद्दीन जी को लेकर सेक्लरिज्म सिखाएंगे तो कौन-कौन अ।दमी सेकुलरिज्म सीखेंगे। हमको लग रहा है, पंडित जी की उजला वैंगन वाली कहानी हम एक बार कह

चके हैं, दोहराना नहीं चाहते, वही बेंगन सब कोई खा रहे हैं। पंडिताइन जी को कथा कहते हुए पंडित जी ने कहा था, जैसा सभी को कवा में कहते हैं कि उजला बेंगन नहीं खाना चाहिए। तो पंडिताइन जी घर गयीं, कुछ था नहीं, घर में उजला बेंगन ही था, जो उसने बनाया नहीं। पंडित जी ग्राये तो उसको सिर्फ दाल-भात दिया। पंडित जी ने कहा कि सिर्फ दाल-भात क्यों है? तो जवाब दिया घर में सिर्फ उजजा बेंगन था. कैसे बनाती, श्रापने ही तो कहा था कि उजला बेंगन खाना पाप है। पंडित जी बोले-यह मैंने दूसरों के लिए कहा था, अपने लिये नहीं कहा था ग्राप लोग भी यही काम कर रहे हैं। ग्राप राष्ट को घोखा दे रहे हैं। ग्रभी ग्र पने एक जलसा किया दुनिया भर के लोगों को बनाया और कहा-न्य विगरिंग। तो "न्य विगनिग" नगा है जब साम्प्रदायिक वंगा करवाते हैं साम्प्रदायिक दलों से गठ-बंबन करते हैं। इसे हम लोग जानना च:हते हैं। फिर इस बात को क्यों नहीं बताते कि प्राप 40 साल से राज्य किए हैं फिर क्यों यह सवाल खड़े हए हैं ? क्यों ग्राज राष्ट्र इन खतरनाक विघटनकारी समस्याओं में उलझा है ? ग्रापने चर्चा जरूर की ग्रीर राष्ट्रपति जी ने चार पैराग्राफ में इसकी चर्चा की है। यह ग्रच्छी बात है, सबसे नेक बात है। यह भी एक बारत अच्छी बात है कि हम सभी दल के लोग चंडीगढ़ में जाकर स्रिभयान गरू किए हैं। यह बात सदन में भी कई बार उठी थी ग्राप इसतरह से गुरू कीजिए चलो देर ग्रायद, दुहस्त ग्रायद, कोई बात नहीं है । लेकिन यह भी सोचना है कि ग्रामे किस रास्ते पर चलेंगे. किन रास्तों पर चल कर काम करेंगे, इपको ग्राप नहीं सोच रहे हैं। इसलिए मैं आपका ध्यान आकर्षित करूंगा, जो गंगें समस्या है राष्ट्र के सामने है उपकी तरक ग्राप कोई विवेचना गंभीर रूप से नहीं कर सके । उल्टे साम्प्रदायिक संगठनों के साथ ज∂ते हैं । एक बात और याद दिजाना चाहता है, क्या कारण है कि गजरात में दंगा हुआ है, मध्य बदेश में दंगा हुआ है और विहार ग्रीर उत्तरप्रदेश में भी दंगे हुए हैं, लेकिन बंगाल में कोई दंगा नहीं हुआ ?

ग्राप हमको वता दीजिए, जिसको ग्राप सौ-मौं गाली देते हैं वामपंथी सरकार को, वह इसे थामे हुए है या नहीं । ग्रापको वोट का डर है, हमको वोट का डर नहीं है, हम मुकावला करते हैं ग्रीर इसलिए हम रोक हुए हैं । हम ग्रापको दावे के साथ कह सकते हैं जहां-जहां वामपंथो सरकार रहेगी, जहां-जहां कम्युनिस्ट लोग राज करेंगे, कोई दंगाई नहीं पनपेंगे । यह वात हम ग्रापको विश्वास के साथ कहना चाहते हैं ।

ग्राप ग्रपनी नीति का रिब्य कीजिए। यदि आप चाहते हैं कि सभी सहयोग दें। ग्रापने कहा कि ग्राप लोग छिदान्वेषण करते हैं । लेकिन पहले ग्राप ग्रपनी तरफ देखिए तो, क्यों नहीं देखते कि सूप चली चलनी को छिद्र दिखाने । कोई इसके लिए ग्रापको दोषारोपण नहीं करता है कि ग्रापने पंजाब में एकार्ड क्यों किया, आपने आसाम में एकार्ड क्यों किया ? यह तो जहरी था । ग्रापने ग्रच्छा कर लिया । लेकिन यह समझना कि जिनसे ग्रापने एकाई किया धर्म-निरपेक्ष हैं । यह हम स्नापको बता दें । लेकिन हम ग्रभी बरनाला जी की आलोचना नहीं करने के लिए जा रहे हैं, कि वह हृदय सें नहीं हैं सेक्लर । ग्रभी वह बहुत बड़ा उपयोगी काम कर रहे हैं, इसलिए यह वक्त नहीं है कि ग्रभी यह कहा जाय कि ग्रापका बाप क्या था, ग्रापका पितामह क्या था और कैसा था ? अभी देश को बचाने के लिए बहुत बड़ा काम हो रहा है, इसलिए इनको सहयोग देना चाहिए । हमारी यही शिकायत वाजपेयी जी ग्रीर दूसरे ग्रालोचक मिलों से है। उपसभापति महोदय, एक बनिए ने बहत ग्रच्छा मकान बनाया ग्रीर जलसा किया. लेकिन वह ग्रपने पूरोहित को ब्लाना भूल गए । सब को बुलाया, खिलाया-पिलाया। बाद में पता चला कि पुरोहित को नहीं बुलाया तो पुरोहित को ब्लाया गया श्रीर कहा कि हमसे गलती हो गयी है, आप हमारा मकान देखिए । सारा मकान देखकर पुरोहित ने कहा कि तुम्हारा मकान तो बहुत ग्रच्छा है. लेकिन मर्दा निकालने का रास्ता

श्रिरे चतरानन मिश्र] इसमें ठीक नहीं है। यदि कोई मर जय तो मर्दा किवर से किन्नेगा ? अव वरनाला जो ने अभी मकान बनाया है तो लोग कह रहे हैं मुद्दी वाला रास्ता कोई बता दीजिए । तो यह क्या बात है ? आपसे हमारी यह शिकायत है कि भ्रापकी जो नीति है उससे भ्रापके प्रशासन कम्युनल हो गए हैं । पुनित ही रंगा करने लगती है । हिन्दू पुनित है तो मुसलभारों पर जल्म ढाह देंगी है : श्चापको यह नहीं माल्म है, यह द्रभाष्य है । पंजाब में ज्यादा सिख पुलिस है भौर वह सिख मानिवादियों के खिताफ काम नहीं करती । पुछिए बरनाला जी से अकेले में अगर पब्लिकजी नहीं पूछा। तो । यह प्रशासन में ऐसा धस गया है, उसको आप जल्दी रोकिने ।

कुछ जरूरी सवालात हैं, उनकी तरफ राष्ट्रपति के अभिमायण में चर्वा नहीं की है । जैसे बड़े पैनाने पर इंड-स्ट्रियल सिकनेस है । ग्राप चर्वा करते हैं कि हमने इतना परसेंट उद्योग बढ़ाया है, इतने परसेंट नए कत-कारवाने खोले हैं। मैं ग्रापको बताना चाहंगा कि लेटर ग्राफ इण्टेण्ड को भी जोड़ दिया जाय तो आपने आर्थिक रिब्यू में कहा है कि 3655 लेटर आफ इंग्डेंड स हेत हो इल उद्योग खोर्लेगे ग्रौर क्लोजर कितना हमा है तों 1,19,606 और जितने आप कारबाने खोलते हैं, उससे दुगुने, तिगुने हर साल बंद करते हैं। तो यह की सा हिसाब ब्राप हम लोगों को दे रहे हैं । शे रर मार्केट में ग्रापे 5000 करोड़ के नए धन की ग्राप चर्चा करते हैं, लेकिन बंद कारखानों में सरकारी धन का 4,271 करोड़ राया ड्व गरा ग्राप उसकी चर्चा क्यों नहीं करते हैं ? ब्रापं एक तरफा क्यों देखते हैं ? दूसरी चीजों कों क्यों नहीं देखते हैं कि देश में क्या हो रहा है ?

उपसमापति महोदय, देश में इतने बड़े पैमाने पर बेरोजगारी रहेगी आजादी के 40 वर्षों के बाद भी, तो यह नौजनान कहां जाएंगे, क्या करेंगे ? माना कि बहु ब्राह्मण के घर में जन्म लेता है, उचन जाति में जन्म लिया है, उसके कारम क्या उसकी जो वका अवकार नहीं है ? हम मानते हैं इस बात को कि रिजर्बेशन होता चाहिए ग्रोर इसमें दो रायें नहीं हो सकती । हम पक्ष में हैं, हम खिलाफ नहीं हैं, हम मानते हैं कि ऊंची जाति के लोग हजारों वर्षों से पिछड़ी जाति के वर्गों और हरिजनों को दबा कर रखे रहे इसलिए उचित ग्रवसर देने के लिए रिजर्नेशन जरूरो है। लेकिन रिजर्वेशन इतना तो न हो कि हंगामा खड़ा हो जाय । इन लिए हम ग्रापते ग्रारोज करेंगे कि ग्राप श्रानी नीतियों के बारे में कार्यक्रम दीजिए राष्ट्र को ताकि समान लोगों के लिए नीकरी का इंत्राम हो सके। ऐती कौन सी अपके पात योजना है जिससे तमाम लोगों के लिए नोकरो का इंतिजाम हो सके और लोग आपको ग्रोर ग्राकर्षित हों ? जब ग्रापने दितीय पंचवर्शीय योजना के वस्त में नना प्रोप्रान दिया था तो सारा राष्ट्र ग्रानि सार हो गया या । ग्रापते 1971 में भो यही देखा । जब जब देश पर हमता हमा है, सारे देश के लोगों ने मानका साय दिया है। अभी आपका क्या प्रोप्तान है ? टाटा को बढायों, विडना को बढाग्रो । बीस करोड़ वालों को सौ करोड़ वाला बनाग्रो । टैक्स में ऐसी छट दी कि शेवर मार्केट का उठात हो। तो कीन ग्राप के साथ ग्राएगा ? इसीलिए देश को भ्राज नए प्रोप्राम की जरूरत है जिसके बिना हम देश को ग्रागे नडीं बढा सकते हैं ग्रौर इसी का अपिके पास अमाव है।

एक दूसरा प्वायंट आपकी मूल्य नीति का है। आप साल भर इंकार करते रहे कि मूल्य वृद्धि हो रही है। हुआ यह कि रुई का दाम घट गया और करड़े का दाम बड़ गया। जूट का दाम घटा और कोकोतट का दाम घट गया, लेकिन आपकी जो ऐडिमिनिस्टर्ड प्राइस है उसका दाम बराबर बड़ता ही गया। इस मूल्य नीति से आप चाहते हैं कि तमाम लोगों को असे साथ रख सकें तौ यह होने वाली बात नहीं है। इसलिए देश के अन्दर आभकी नीति के कारण हंगामा खडा हो गया है।

Motion of Thanks

मैं दो बातों की चर्चा ग्रीर करना चाहता हं विदेश नीति को मैंने कहा है कि ठीक है ग्रीर मैंने मुलतः उसका समर्थन किया । लेकिन यह बात समझ में नहीं द्या रही है । के डिप्लोमेसी में पाकिस्तान के लोग कैसे आपको पीछे कर लेते हैं। वे यहां आ करके कि हेट मैच भी खेलते हैं और उधर ऐटम बन भी बना लेते हैं । डि॰लोमेसी में आप मार खा रहे हैं । अंतरीष्टेख स्तर पर म्राप की बातों को लोग नहीं सनझ रहे हैं । उन्होंने आपके सामने नो-ऐप्रेशन पैक्ट रख दिया, अप ने उसका उचित जबाब नहीं दिया कि उसमें क्या चाल है । विदेश सचित्र को डि⊣ीमस करना होता है तो पाकिस्तान के कारसगोंडेंड को कहते हैं । किसी मंत्री को हटाना हो तो अमरीका को कहिएगा । आप चाहें कि लोग ग्रापका साथ दें तो इस हास्यास्पद न ति का कोई समर्थन नहीं कर सकता ।

दूसरी बात यह है कि स्रांग गवर्तमेंट की केडिबिलिटी बडी तेजी से गिरती जा रही है। प्रवात मंत्री नौजवान हैं, भ्रुच्छी बात है, लेकिन सबसे वड़ी बात यह है कि गवर्नभेंट पर लोग विश्वास खोते जा रहे हैं ग्रीर इस सवाल पर गंभीरता से विचार करना चाहिए ।

श्रीमन, मैं ग्रंत में ग्रंपने राज्य विहार के बारे में चर्चा करता चाहता हूं। बिहार को अपकी पार्टी ने हिन्द्स्तान के नक्शे से काट दिया है । मंत्रिनंडल में एक भी सदस्य हनारा नहीं है । केबिनट में बिहार के एक भी नहीं ਲੈ ।

श्री सुखदेव प्रसाद : हमारे सामने ही बिहार के मंत्री बैठे हुए हैं।... (हावधान)

श्री चतुरानन मिश्र : विहार को ग्रापने केबिनेट मिनिस्टर कहां दिया है ? वही हम कर रहे हैं । बिहार कभी ऐसा नहीं था । आपने बिहार को मिटा दिया है भारत के नक्शे में।

राजनीतिज्ञों और ब्युरोकेट्स में एक फर्क है। राजनीतिज्ञ कभी भी रिटायर नहीं होते और ब्युरोकेट्स रिटायर करके पालिटिक्स में ब्राते हैं । यही दोनों में फर्क है । बिहार के जो एम०पी० लोग आपके दल के हैं ये सब सम्भवतः नाव।लिग हैं । एक रिटायर इयरोकेट को आप ले आये वह भी नाबालिय हो गया । उनको भी नहीं समझा गया। कातिल यद्यपि वह ग्राधिक कमीशन के ग्रध्यक्ष रह सकते हैं तो यह ग्रापकी बिहार के साथ घनघोर उपेक्षा है। (क्वबधान) इस कारण बिहार की भारी उपेक्षा हो रही है। एक मिसाल यह है कि एक रोहतास इंडस्टी वर्षों से बंद है ग्रीर 15 हजार मजदूर बेरोजगार हो गये । बंद तो और भी इंडस्टीज हुए हैं लेकिन यह बड़ा उद्योग समूह है । यह डालिमयां नगर में है । बिहार सरकार ने स्थिट भेजी कि हम इस को चलायेंगे लेकिन ग्रापने मानोपत्रोज हाउसेज को चलाने को कहा । ऋापकी सरकार की मानोपलीज से पटती है। मानोपली ज को श्राप समझते हैं कि ये स्वर्ग लाने वाले लोग हैं। अप विहार में स्वर्गलाये हैं डालमियां नगर में जहां सभी मजदूर भूख से तड़प रहें हैं प्रोपोजल ग्रायी कि बिहार सरकार चलाने के लिये तैयार है, सुप्रीम कोर्ट ने ब्रादेश भी दे दिया कि इसके मुताबिक इस पर विचार होना चाहिए लेकिन केन्द्रीय केबीनेट उस पर विचार नहीं करती, रिजैक्ट कर देती है। बिहार सरकार से कहती है कि जहां-जहां पुराने मालिक कर्जा लिए हुए हैं पहले उनका कर्जा दे दीजिए फिर ग्राप मिल चलाइये। इसलिए मैं ग्राप से कह रहा था कि हमारे राज्य की घनघोर उपेक्षा हो रही है। हर चीज की वहां उपेक्षा हो रही है । हमारे साठे साहब यहां पर मौजूद हैं। वह ऊर्जा मंत्री हैं। मैं उनकी वताना चाहता हूं कि बिहार का ऊर्जा मद में सबसे कम एलोकेशन है। बिहार में सबसे लोएस्ट प्लांट लोड फेक्टर है ग्रौर विजली की चोरी हाइएस्ट है। थि। चत्रानन मिश्री

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यह भ्राप का राज चल रहा है। बिहार में आपकी पार्टी राज चला रही है।

ऊर्जा मंत्र)लय में विद्यत विभाग में राज्य मंत्री (श्रीमती सुशीला रोहतगी) नहीं ।

थी चतुरानन मिथ : सबसे लॉएस्ट पी एल एफ है और हाइएस्ट लॉस लाइन का है । अगर आपको शक है तो कहिए कि सबसे हाइएस्ट है। ग्राप तो इन्चार्ज हैं । इसके बाद इन्वेस्टमेंट भी इस्टर्न रीजन में सबसे लॉएस्ट है। ग्रगर हंगामा खड़ा हो जाये तो ग्राप कहेंगे रीजनलिज्म कर रहे हैं । हम रीजनलिज्म क्यों करेंगे । हम कितने दिनों तक ऐसे रहेंगे । अगर वह नहीं उठते तो यही आश्चयं है । आप उनके साथ अन्याय कर रहे हैं।

मैं आदि वासी समस्या की चर्चा करना चाहता हूं। भ्रादिवासी लोग उठ रहे हैं । भ्राप ध्यान नहीं दे रहे हैं। राष्ट्रपति के अभिभाषण में उसकी चर्चा तक नहीं । हमारे कंस्टीट्युशन में दो ही प्रावधान हैं। या तो स्टेट होगा, युनियन टैरेटरी होगी या फिर सेन्टर का रहेगा। हर जगह युनियन टैरीटरी तो हो नहीं सकती जहां ट्राइब्स हैं । हम कैसे उनको एसीमिलेट करें, हम कैसे अपने नेशनल मेन स्टीम में लायें ? ब्राप इसका कोई संवैधानिक प्रावधान नहीं करते । कोई इस समस्या पर विचार नहीं करता। हम लोगों ने रीजनल एटोनोमी की बात की । भ्राप दूसरा ही कुछ रखिये । उनकी समस्या का निदान तो कीजिए। जो पिछड़ी हुई भाषाएं हैं ग्राप उस पर भी चर्चा नहीं करते । नेपाली का क्या होगा ? दूसरी पिछड़ी भाषाओं का क्या होगा ? ग्राप कब विचार करियेगा ? जब सब हथियार लेकर खड़े हो जायेंगे तब आप कहेंगे कि कुछ होना चाहिए।

इसी तरह से जो पिछड़ी हुई नेशनल-टीज हैं उनकी समस्याएं समस्याओं का एक साथ समाधान

कीजिए तभी हम न्य बिगर्निग करेंगे. नये ग्रध्याय की ग्रोर जायेंगे । इन सबका राष्ट्रपति जी के भाषण में समाधान नहीं है इसी लिए मैंने कहा कि यह किसी राजनीतिज्ञ का, देश की परिस्थितियों पर गम्भीरता से सोचने वाले का ड्राफ्ट नहीं है यह तो किसी रजिस्टी आफिस के रीडर का ड्राफ्ट है। इन शब्दों के साथ, ग्रपने श्रमेंडमेंट के साथ, राष्ट्रपति जी को धन्यवाद देता हं।

on President's Address

SHRI KAMALENDU BHATTACHAR. JEE (Aassam); Respected Vice-Chairman, I take the floor to lend support to the Motion of thanks on the President's Address moved by Shri Bhuvnesh Chatur-vedi. Most matured politicians, most seasoned politician and most honourable politician, Shri Atal Bihari Vajpayee has expressed his wonder as to why in the Presidential Address there has been a men, tion of the name of Punjab State Chief Minister, Shri Surjit Singh Barnala. I am trying to answer this.

Respected Vice-Chairman, we all know that in Punjab a fight is going on between the forces of friends of democracy and the foes of democracy and unJer the able leadership of the Chief Minister Surjit Singh Barnala, the people of Punjab has shown exemplary and praiseworthy courage to fight the forces of fundamentalism, to fight the divisive forces, to fight the forces that are out to destroy the unity and integrity of India. On t'nis score, i would like to thank also the Members of all the Opposition parties who have lent support to Mr. Surjit Singh Barnala and I also want to thank the people of Punjab, who have been fight ing very bravely the battle against the forces of terrorism-that at least, for more, the Opposition parties have been able to rise above the party considerations, above all parochial consideration and they have-shown exemPlary wisdom to lend support to Surjit Singh Barnala. I think, they have been able to disapprove the truth of the famous saying of Anatole France's. I quote; "it is human nature to think wisely and act foolishly. " They have adhered to the famous saying of late revered Prime

(Minister of India, Pandit Jawaharlal Nehru. I quote: —

Motion of Thanks

"Where freedom is menaced or justice threatened or where aggression takes place, we cannot and shall not be neutral."

All the democratic forces of India have shown courage to fight the forces which are at work in Punjab to destabilize our country. Many hon. Members even today and even in their speeches have said that why army action is not being taken, why forces are not being sent, why all such stringent measures are not being taken, but here also, we must remember the saying of Pandit Jawaharlal Nehru and I quote:

"The consequence of acting in pas-\* are always bad for an individual but they arc infinitely worse for a nation. "

If we remenjt the famous saying of Mahatma Gandhi;

"an eve of an eve will end up making the whole world blind. " We can riot take any hasty action.

#### THE VICE-CHANRMAN (DR. BAPU **KALDATE**) in the chair.

Now, we must all put our headstogether to find out a solution acceptable to the people, of Punjab, acceptable to the peo ple of the India as a whole and we must all fight togeher against the forces of ter rorism, against the forces of fundamenta lism and we should remember the famous saying of Subhas Chandra Bose and I quote: —

'The synthesis between religion ond national aspirations is what is needed for India. "

Now, I think, at the moment, we are passing through bad days; we are passing through the days of winter of despair but I hope, we will soon come across the days of happiness of spring. Let me quote the famous English Poet Shellay:

"If winter comes can spring be far behind.

Now, hon. Member, Mr. P. Up?ndra, I who is not here, while participating in this debate has referred to one thing that Prime Minister, during his pre-election tou, to Mizoram declared some bonanza and today. some other Members were also referring to it that he was making declarations giving Rs. 50 crores, 200 crores, and 400 States. I will confine my crores to many discussion to Mizoram. Now, only with regard to Mizoram, I specifically remember, respected Upen-dra Ji said that people of Mizoram were not be fooled by the pre-election declarations of our Prime Minister.

on President's Address

And they have got the Con-4. 00 P. M/ gress defeated. Now, oncei

again, just to use the observation of a Member of Parliament from the other House, I would say that respected Upendraji is suffering from an optical illusion. He has not gone into the details of the election. ' It is for the first time that Congress-I has got 35 per cent voting in Mizoram. You should remember last time when the Congress formed a Government in Mizoram, taped records of Laldenga's lectures were played and with that they came into pwer. This time we fought against Laldenga himself. What is the net gain? D: moctacy has won in Mizoram. It is the same Laldenga who questioned the integrity of the nation, who questioned the sovereignty of India, has gone on record saying, "If once again I take 'arms, I would take arms to defend the honour of my motherland. " This is the net result of the Mizoram Accord. Democracy has survived there. Democracy has won. Congress Party might have lost; it is immaterial. But democracy has won. India has thrived and that is very, very important for us. Upendraji is not present here. He said that people could not be befooled. I know Indian people are mature. They Have shown us the correct way. Whenever there is danger to democracy, whenever there is threat to our democracy, whenever there is any confusion, whenever there is chaos, the mature people of India, the mature millions of India, have shown is the correct way. Jawaharlal Nehru said: "I have looked into the eyes of the millions

[Shri Kamalendu Bhattacharjee]

of my countrymea and women. I have seen a shining light in the eyes of the millions. I have felt the enthusiasm of the millions. al"have felt the fire at work in those millions. " It is thesi people who keep us on the right track. If we go astray, they use their mature wisdom and keep us on the right track.

Mr. Vice-Chairman, on page 3, in para 9, it has been said "Government are committed to safeguarding the rights and interests of the minorities. " This is a very important thing. In Assam a new Government has come to power. They have come throught the electoral procsss and I welcome this new Government. I think when they were launchig their agita tion, they had one kind of an idea. Now Mr. Profulla Mohanta is heading the Government. He is my Chief Minister also, as I am an Assamese. Mahatma Gandhi correctly said, "The spirit of demo cracy requires a change of heart. " When Shri Profulla Mohanta was spearheading his movement, he might have had one idea, he might have represented the majo rity section of the people. But now he is the Chief Minister and he is the Chief Minister both of the majority and the minority as well. Cardinal Newman made a very significant comment about Aristotle. He had this to say, "To think correctly is to think like Aristotle. " What did Aristotle say about justice? This is what Aristotle said, "Justice consists in tolerance of the majority towards minority. " This is the crux of justice. I believe  $i_n$  the Assam Accord. I want full implementation of the Assam Accord because it was done by our Prime Minister— as also by our party president, Shri Rajiv Gandhiand I do not want that even a single true citizen of India shou'd be harassed. Some people are being harassed.

SHRIMATI BIJOYA CHAKRA-VARTY: No, there is not a single harassment of any minority. Can you point out specifically if there any harassment of the minorities? No.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Madam, you can make your point when you get your turn. Please don't interrupt.

SHRI KAMALENDU BHATTACHAR-JEE; For the information of the honourable lady Member I am referring to my father who was a police officer in Assam Police in '20s. Please listen. In 1920s my father was a police offier in Assam and we have been living in Assam since 1898. My own brother, let me tell you, my own brother has been served with a 'quit' notice. My own brother. I am citing a specfic example. My own brother has been served with a 'quit' notice I am also saying that there should not be a single foreign national in Assam, and all the foreigners' names should be deleted from the voters' list. I am one with the AASU and I am one with AGP beau&e I also believe in the Aassm accord and I am also saying that there should no; be a single foreign national in Assam But not a single true citizen of India should be harassed. This is what I most respectfully beg to submit before this honourable House. But this is what is happening. My Chief Minister may not be knowing all these things and some ultraenthusiasts might be harassing the people. T Am not blaming him. I have said that I have full respect for and have full confidence in the Chief Minister and I think he will protect the interests of the minorities, the linguistic minorities and religious majority.

Now, Sir\*<sub>0</sub>n page 4 of the Presidential Addres?,; n para 10, it has <sup>bee</sup>n mentioned that one of the main policy thrust3 is:

"A new orientation to or agricultural policy and taking the green revolution to the eastern region."

In this context, I want to submit one thing most respectfully to those speaking in terms of taking the green revolution to the eastern States, especially Assam. I will confine my remarks to the State of Assam only. In Assam, Sir, there is a permanent problem. Every year there

are floods in the Brahmaputra river and also in the Barak river. I think the Central Government should release funds in a liberal way to help th.; flood contro. measures i, n order to fight effectively the menace of floods in the Brahmaputra river. Once again, to fight effectively the menace of floods i nthe Barak river, a project known as the Tipai Mukh Project was taken up and the project report has also been submitted. But there is an attempt to sabotage the whole project because it has been shown a<sub>s</sub> a very ambitious power project. The whole project could be reshaped and made into a flood control project with emphasis on irrigation. If this is not done, every year different town in the Barak valley will be inundated and !his will cause damage to the extent of crores of rupees.

So far as improved communic ttion in the North-Eastern Region is concerned, you know that the North-Easuyn Region consists of so many States like Assam, Tripura, Manipur Mizoram, etc. So far as the condition of the National Highways in the State of Assam is concerned, they are really in a very very bad shape and they require immediate repairs. A road bridge has to be constructed at Katakhal and there should be a diversion from Katigarh up to Silchar via Rani F?iry and there should be 'another diversion at Chirukandi up to the Link Road near Silchar. These are all concerning the National Highways. There should also be a railway bridge on the National Highway No. 44 near Karimganj Railway Station. (Time-bell rings). I am coming to the end of my speech very soon.

Respected Vice-Chairman, Sir, the people of the Barak Valley districts of Cachar and Karimganj have been demanding for a long time for the establishment of a Un -versity there and they have been peacefully demonstrating and the students, the guardians and others have been demanding for the establishment of a Central University. The Prime Minister has made two or three tours to our part of the country very recently and we have represented oiur case and many delegations ^rom our part of the country (have also come to Delhi and have also submitted a memorandum to

the honourable Prime Minister. I think the students of this part of the country have already become very restive and they are saying that unless and until they go the Mizoram way, unless and until they go the Punjab way, they will not get anything. Therefore, I would like to point out that here also we should remember the famous saying of Pandit Jawaharlal Nehru:

"Revolution will ensue if evolution in the right direction is not speeded up."

Now, denial of this demand or to put it off indefinitely will keep the students agitated and will keep the guardians, the teachers and the masses and people of this valley in a state of turmoil. And we should remember that a pent up desire has very many outlets, whereas the constructive approach has only one.

Before I conclude, I want to say that there are disturbing trends all over the country. There are forces of communa-lism at work and forces of terrorism at work in Tripura, in Assam, in Mizoam, in Manipr, in Kashmir and in various other parts of the country So we mus' put our heads together, we must combine to gether, and fight against these fore? 5, and we should remember the famous saying of jawaharlal Nehru:

"The paths to peace are difficult, but pursue them we must. They alonj wi'l enable survival and fulfilment. The journey calls fo<sub>r</sub> patience and tolerance and belief in our objectives. Thpy demand more than all an equation of means and ends. They call f°r 'he endeavour of us all."

With these words, I support the motion.

SHRI V. GOPALSAMY: Mr. Vice-Chairman, Sir, jt is a most painful paradox that members of the treasury benches have moved a Resolution, a betraying Resolution, to express their thanks for the Address delivered by the hon. President of India. It was a lip service by the members of the treasury benches. May I

[Shri V. Gopalsamy] ask a qestion:. Can they touch their con science, touch their hearts and say whether ihe highest institution of this country, the institution of the President of India, has been shown the due res pect, due courtesy, by the hon. Prime Minister of this country, by some of Ihe members of his Cabinet, by some of the Members of Parliament belonging to that party? Definitely no.

Sir, it will be very relevant on my part to quote 'India Today' of February 28th. 1 auote:

"For the first time in India's constitutional history, contact between the head of government and the head of state has been kept to the minimum and the President has not been consulted even on vital matters.... For almost two years now, no Unirn Minister has officially called on the President of India, not even when summoned. "

#### Sir, I quote again:

"Not only was the hon. President of India forced to turn down invitations for official visits abroad, Rajiv 'also refused to call on him to brief him on his own foreign visits—a major breach of protocol. Moreover, important govern, ment documents were withheld from, presidential scrutiny and he was not even given enough advance information about Rajiv's frequent cabinet reshuffles. On at least th'ee occasions, the President was give. n just four hours notice for the swearing ceremoney.. He has in made four foreign visitsjust only one since Rajiv took over-in his four years and seven months. Over 40 foreign invitations to him are still awaiting clearance from the Government."

Sir, even when the President of India wanted to get some of the reports, that Government did not respond. This is the courtesy that has been shown to the President of India! This i<sub>s</sub> the respect shown t\* the President of India! Now you say: Yes, we have to thank the Presi- I

dent. Mr. Vice-Chairman, Sir, never be fore did it happen like this. Whenever the Prime Minister goes abroad, when he comes back he has to brief the President. been done? Has this This is question. I expect t<sup>n</sup>e Prime Miinster who, I understand, may intervene row, to clarify this. This question is being asked throughout the country. It is agitating many miinds. Sir, Shri Bhattacharjee referred to Subhash Chandra Bose. I am very happy that our friend from the Congress (I) party referred to the great Subhash Chandra Bose. I am pained to see how the daughter of Subhash Chan Bose, Anita Bose and dra her hus band, were treated when they visited this country. On January 31, when the hon. President gave a reception to the couple, v Anita Bose husband, and her Doordarshan Was informed cover the function. A number of Union Ministers and Congress (I) M. Ps. were invited  $t_0$  attend the function. Many declined the invitation. Not only that. The story does not end there. Sir, on the Republic Day, when the daughter of Subhash Chandra Bose was witnessing the parade, the hon. Prime Miinster of India did put a question to Anita Bose, the daughter of Subhash Chandra Bose. Are you the grand daughter of Subhash Bose? Touch your hearts and tell me whether it is a question to be put of the daughter of Subhash Chandra Bose. Is it not humi-> Hating and insulting to the daughter of that great man, who has shown tremendous courage and made marvellous sacrifices? This is what Anita a correspondent of 'The Week.' It is Bose told published in their edition of 15-22 February. I quote:

"It is not me but the image of my father that they seem to be scared of. It is extremely petty of them to treat me this way. But what hurt roe most was the way the Prime Minister behaved. He 'asked her at the Republic Day function whether she wasn't the grand-dabouther of Netaji, Anita believes that he asked the question deliberately to snub her. Way back in 1961' she had stayed in Teen Murti Bhavan

and it was Rajiv who had seen her off at the airport.

"The Doordarshan blackout was evident even at the seminar in Calcutta. The whole thing was about Netaji but virtually nothing that Giani Zail Singh said about my father was reported in the television coverage."

Is the television media the family property of the Prime Minister or the Congress (I) party? Is it the property of the ruling party? There was total black-out of Anita Bose. Mr. Advani raised the question in the morning regarding media coverage. This is how the daughter of Netaji had been treated here. The sacrifice of Subhash Chandra Bose is not inferior to the sacrifice of Allahabad family. I respect Pandit Jawaharlal Nehril. I have respect for Pandit Motilal Nehru. I have got respect for Indlira 'Gandhi. But the sacrifiice of Allahabad family has been rewarded. It has been more than rewarded. All these years they have been given the reward "of ruling this country. When the daughter of Subhash Chandra Bose visited this country, is it the way to treat her, the daughter of (Subhash "Oiandr; a Bose? (Interruptions)

Mri. Vice-Chairman, Sir, Where is a famous speech of Subhash Chandra Bose. When the sons and daughters of this land rose under the command of Subhash Chandra Bose to shed this blood to lay 'down their lives, this is what he said. I quote from his speech of September 22, 1944. He thundered:

"The Goddess of Liberty demands rebels, men rebels and women rebels, who will be prepared to join Suicide Squads—for whom dgath is a certainty —rebels who will be ready to drown the enemy in the streams of blood that Shall flow from their own body. You give me your blood, I shall get you freedom. This is the demand of liberty. "Shouts arose from the audience, "we are ready, we shall give our blood: take it now. " Netaji continued, "Listen to me, I do not want your emotional approval. I want rebels to

step forward and sign this Suicide Squad Oath—this document which is an appointment with death on the altar of the Goddess of Liberty. " "We are ready to sign", came back that answer from every corner of the Hall. But Netaji said, "But you cannot sign an appointment with death in ordinary ink. You shall have to write with your own blood. Step up, those who dare, I am here to witness your blood-seal for liberty for our Motherland."

Even at that point of time, though he had differences of opinion with,, the Father of the Nation, with the Mahatma, he said from there, "Oh, E ather of our Nation, Mahatma, in this holy war of India's liberation, We ask for your blessings and good wishes." This is Subhash Chandra Bose. And his daughter has been treated like this. Sir, I know most of my hon. friends from the Treasury Benches will fully agree with me on this point, on how she has been treated.

Sir, about the foreign visits, I said that the President of India was not allowed to visit foreign countries more than four times but our own hon. Prime Minister most of the days is out of India. And I quote "India Today" of September 30, 1986. "The Prime Minister and his staff have spent an equivalent of one day every week abroad, remaining out of the country for a total of 77 days out of 559 days. I want to know: Is it a faci or not?

श्री शान्ति त्यागी (उत्तर प्रदेश): उपसभाध्यक्ष जी, व्यवस्था का प्रश्न है कि माननीय प्रधानमंत्री जी कित्नी बार बाहर गए या ब्रादरणीय राष्ट्रपति जी कितनी बार बाहर गए इसका विवरण यहां कैसे ब्रा गया? उसकी क्या सार्थंकता है श्रीर किसने रोका है राष्ट्रपति जी को या किसने इजाजत दी है प्रधानमंत्री जी को, यह यहां इसका क्या मतलब है...(व्यवधान)..

SHRI V. GOPALSAMY: Mr. Vice-Chairman, Sir, I am telling the facts. How many days is he out of the country? The Prime Minister has spent an equivalent of

[Shri V. Gopalsamy] one day every week abroad, remaining out of the country for a total of 77 days out of 559 days. "The cost of these (frenetic forays-now hang on to your seat-belts—is Rs. 20 crores so far. " Sir, our hon. Prime Minister has visite'd almost all the countries of the world. Of course, he is our P. M. Yes, of course, our P. M., our Picnic Minister. Our Prime Minister has become the picnic minister touring all the countries of the world

Sir, what happened to our hon. Prinu Minister on 21st January? What happen ed on 21st January? Sir, in the SAARC Conference, is it not a fact that the Pri me Minister of Pakistan was given to understand that our Prime Minister will pay a visit to Pakistan? Whether such an impression was created or not? When the Prime Minister of Pakistan re turned to Pakistan he said that the 'P'ime Minister may visit'. When the ques tion was put to Mr. A. P. Venkateswaran, an excellent officer our former Foreign Secretary, when that question was put to him, was it wrong on his part to say that1 'the Prime Minister may visit Pakistan'? When this question, was raised in the Press Conference—Sir, I am very about it-our hon. Prime Minister should not have lost his temper or his bal ance— what I could I say?—and sai'd, "You will be speaking to a new Foreign Secretary soon". That day Mr. Venkate swaran resigned his post. The whole

world was watching. And when I. say about Pakistan, you cannot something jump at me and say, 'Oh, you are not a patriot'. Patriotism is not the monopoly of you people. When the Pakistan army invaded when we were ruling the State, we contributed Rs. 6 crores, more than the UP Government. Sir, is it not a fact that Zia-ul-Haq used this situation and in the Islamic Conference tried to persuade oi influence Mubarak of Egypt to have a talk with the Prime Minister of India to bring normalcy? Who has played the cards so well? This is the Who has played the question before is cards carefully well? And then he

come iiere as a messiah for cricket peace. Yes, Zia-ul-Haq has come here.

So, he has been allowed. But you have moved five lakhs of troops to the border at a cost of Rs. 50 crores and I am not here to. believe the opinion which has been created throughout India. You may object that in order to remove Hon. Mr. V. P. Singh from the Finance port folio the episode was undertaken by the Government. This is the talk, this is the opinion throughout the country. other day he refuted it. Then Mr. Zia-ul-Haq came here and he hugged our Prime Minister and he went to Jaipur and he spoke many things about psace through cricket.

Sir, I 'am very sorry that Mr. Vasant Sathe has left. He intervened in the debate. I expected that he will sit through because when Mr. Vajipayee raised the issue of Sri Lanka, Mr. Sathe replied. When I soughjt some clarifications, h: got agitated and then I told him that when my turn comes, I expect you w. ll sit here and I expected that Mr. Vasant Sathe is ready for a Dhnrmayudh. But I never expected that he will show his cowardice and go away like this, because I was not allowed to ask my clarificatio i then.

Sir. in this President's Address as far as Sri lanka is concerned on page 14 it is stated and

"The massive military operations undertaken by the Sri Lanka security forces and the economic blockade of Jaffna area have created further complications.'

Sir, do you justify the word 'compl. -cations'? You are telling it has created complications. Yes. In your dictionary does complications' mean, genocide? In your dictionary does complications' mean holocaust? In your dictionary does complications' mean massacre? That is going on there. Even at this moment, straffing from the air on the hospitals, churches<sup>^</sup> and temples is going on. They are not spared.

Sir, recently Mahashivratri was observed in India by the Hindus particularly

those who are Shaivites. Jaffna is inhabited mostly by Hindus who are Shaivites. Of course, there is Muslim population and Christian population also. On the Hindu, dated February 28, it became a day of mourning. Mahashivratri is a day of great significance to the Shaivite Tamils of Sri Lanka. But it turned into a day of mourning people of Kankesanturai, the Maviddapuram and Telli-ppalia in Northern Jaffna. According to Reports, several buildings including a Murugan temple were damaged. The historic Maviddapuram Kandasamy temple, i. e., which you here call Lord Subra-manya, a"d in Tamil Nadu Lord Murugan, was heavily damaged.

Sir, the places of worship have been destroyed all these years. The grent Jaffna library was burnt. Our women were paraded nakej in the streets and fvere tnrrnit alive\ Even our kids are burnt alive. Today, because of the economic blockade, the whole Tamil Community, the whole Tamil race, has been fulbjjected - to starvation. Militants—you call them militants—are dying. But, Sir, I do not understand the rationale behind the advocacy of sanctions for South Africa. Of course, I share your agony as far as South African Blacks axe concerned; I do not object to it. But here, the whole community, born with us in Tamil Nadu, bound up with us by tradition, by custom, by language, by religion and everything, is dying. And Mr. Vasant Sathe raised here a big question; How can we send our army, Mr. [Vasant Sathe says. I ^sked: why did you send army to Bangladesh? And he said: 'you don't know history'. Yes, 1 have to Jearn history from Mr. Vasant Sathe. But, Sir, Mrs. Indira Gandhi, before we undertook operations in Bangladesh, categorically and in clear-cut terms stated in both Houses of Parliament, in the Lok Sabha and in the Rajva Sabha: I quote her "what fs happening in East Pakistan is not an internal matter; it is a matter of human rights; it is a matter of violation of human rights, it is a matter of concern throughout the world. " And that was shared by Mr. Bhupesh Gupta. I had Quoted, on previous occa-

sions, the speech of Mr. Bhupesh Gupta on the Bangladesh issue. So, today, it is not an internal matter. What is happen ing there is not an internal matter. I recall the speech of Mrs. Gandhi on 16th August 1983 on the floor of this House. She said: "What is happening in Lanka is nothing but genocide. " And that genocide is still continuing. Your ears have become deaf; your eyes have become blind, as far as Tamils are concerned. And what is our Foreign Minister doing? How do we tackle this problem? How do we approach this problem? Mr. Natwar Singh, Minister of jState, who has been dealing with Sri Lanka in the Ministry of External Affairs, is leaving on March 1, on a week-long trip to Thailand, Malaysia, Indonesia, Brunei 'and Singapore. I do not know (whether the programme has been cancelled, but it has appeared in the press The next day after he returns on MarcV 7, the External Affairs Minister, Mr. Tiwari, will be proceeding to Guyana to attend the Foreign Ministers level meeting of the nonaligned community on the Central American situation. ' Our hon. Prime Minister will be engaged in the election campaign in some of the States. By that time, half of the population there may be totally liquidated. All the troop; the three wings of their forces, have encircled Jaffna. They are getting weapons, arms, from Israel, from Pakistan, from South Africa from whosoever is inimical to this country. Now, what i<sub>s</sub> wrong if I make this demand? I am paying taxes to the country. From those taxes, you are meeting the expenses of our armed forces. The question is, why should I pay tax money when our own kith and kin are butchered, aje killed and massacred there? What is wrong in demand ing our Government, our Defence Minis ter, our Prime Minister, to send arm'd •forces to protect our people? This is ne thing wrong...

SHRI M. PALAN1YANDI (Tamil Nadu); That is the game of...

SHRI V. GOPALSAMY: You please keep quite. I am not speaking for political ends. It is because my bloc J is boiling. I am not speaking politics. If

we have to speak politics, let us 'do it outside, not here. I am not for political ends; II |am speaking Ihedause my 'Mood is boiltingV... Interruptions. History will judge you: our posterity will mdvter fcng've you hon iPrime Minister said proposals were good at SAARC. You know what Sri Lankan pres<sub>s</sub> is doing. I was terribly pained when I read some news reports of Sri Lankan press, criticising our Prime Minister. Therefore, before the total annihilation and liquidation of the Tamils there, you should intervene. You have j to give an ultimatum. You have to give an ultimatum that they should stop this oppression. You sent a proposal. You sent a message. That message has been thrown into the dustbin. The whole of Jaffna looks like n funeral house to'day. Your message has been rejected and you have been insulted. Every time, you been taken for a ride.

Therefore, Sir, before I conclude, 1 would like to say this. Because we ate with you, because we are a part and parcel of India, because Tamil Nadu is a part of India, we have come over here, we have come here, 2, 000 kms. away from our place, to beg you to take some action- If there had been no ocean, our people would have anchored. They would not have tolerated such an onslaught XMI our people. Therefore, unless you do concrete action, posterity will never forgive this Government. Thank you.

श्रीमती मनोरमा पाण्डेय (बिहार):
उपसभाध्यक्ष महोदय, माननीय राष्ट्रस्ति
जी का श्रीभभाषण हमारी मौजूदा सरकार
की नीतियों और उसकी सफजताश्रों का
दस्तावेज है। हमारे देश ने पिछले दो वर्षों
में जो उपलब्धियां हासिल की हैं, हमारे
प्रधान मंत्री श्री राजंब गांधी जी के नेतृत्व
में उनके इनिसिएटिव और ब्रोड डिसीजन्स
की इस दस्तावेज में झलक मिलती है।
ग्राज तमाम विश्व हमारी उपलब्धियों की
सराहना करता है। हमें अपनी ग्रथं
व्यवस्था में सुधार करने और उसको
काबिल बनाने में जो सफलता मिली है

उससे इंकार नहीं किया जा सकता है। देश की एकता ग्रीर ग्रखण्डता को जो शांक्तयां कमजोर करने में लगी हुई थी उनका मकाबला करने में हमारी सरकार ने वड़ी मस्तैशी से काम किया है । उसके चलते पंजाब और मिजोरम में लोकतंत्री सरकारों की स्थापना हुई है। ग्रीर हमने जनता के विक्यास को मजबूत किया। यह साबित करता हं कि हमने बन्दूक की नोक से नहीं बल्कि लोकतंत्री सिद्धांतों से जो हमारे संविधान का ग्रंग है, उनके द्वारा हम काम करना चाहते हैं। भारत की एकता श्रीर श्रखण्डता को बाहरी श्रीर भीतरी जो शंक्तयां नुकसान पहुंचाना चाहती थीं. जो साम्पदायिक कट्ता फैलाकर हिंसा का वातावरण बनाना चाहती थी उनको विफान करने में हमारी संस्कार कटिबद्ध है । हमें खशी है कि सभी एक जट होकर इनका मुकाबला करने के लिए तैयार हैं । इस सरकार की लोकतंत्री व्यवस्था के चलते मिजोरम में चुन व कराकर एक सरकार बनी । इस व्यवस्था के चलते ग्रहणाचल प्रदेश को राज्य का दर्जा दिया। गया है । हमारी सातवीं पंचवर्जीय योजना के तीसरे वर्ष में हमारी ग्राविक सफतताश्री के व्यापक एंकेत मिलता है। भारत की 75 प्रतिभत जनता गांवों में रहती है। हमारी अर्थ व्यवस्था का सबसे वडा आधार कृष है। मानसून के विगत तीन वेशी-में न होने के कारण देश को सूखा और बाढ़ का सामना करता पड़ा है। इन क ठनाइयों के बावजद 1986-87 में अनाज का उत्पादन 1985--86 के स्तर से 15 करोड़ 5 लाख के स्तर से ग्राधिक होते की संभावना है । हमारे अन्न के भंडार जनवरी, 1987 को 2 करोड़ 36 लेखा के थे। जनसे साफ जाहिर है वा अवाज उत्पादन के क्षेत्र में हमने जो सफतता प्राप्त की है और जो सेल्फ-स फिसएन्सी हमें मिली है, उसकी सर्वत सराहता की गई है। विकासे सबसे अधिक भारत में सिचाई की संभावना है और लगमग 40 मिलियन हेक्टेयर हमारे यहां अन्डरप्राउन्ड वाटर की क्षमता है हमारे देश में हमारे 20-सूत्री कार्यक्रम में इसे काफी प्रमुख स्थान दिया गया है । अब तक गेहं और चावल की मद में किसानों को अनुदान मिलता रहा है ग्रव हमारे जो कृषि

कार्यक्रम बनाया है उसके म्रन्तर्गत दालों ग्रौर तिलहनों की मद में भी काफी सधार ग्राया है। जिसके जरिये 1986-87 वर्ष में दालों की फसलों का उत्पादन बढाने के लिए 50 करोड़ रुपये की लागत से एक र ष्ट्रीय दाल विकास परियोजन की स्थापना की जा रही है। यह हमारी कृषि संबंधी नीति में एक ठीस कदम है। हम काफी बडी माला में दाल और तिलहनों का बाहर से म्रायात करते थे । उपसभाध्यक्ष महोदय, सिर्फ कृषि में ही नहीं हमारे जो अन्य इन्फ्रास्ट्रक्चर्स हैं, उन सैक्टरों में भी हमें काफी तरक्की मिली है। जैने पावर में 9 प्रतिशत कोयला में 6 प्रतिशत स्टील में 7.7 प्रतिशत रेल भाडे में 8 प्रतिशत और उर्वरकों में 16.5 प्रतिशत की वृद्धि काफी सन्तोषजनक है। इसके साथ-साथ वर्ष 1986-87 में गरीबों को ऊपर उठाने के कार्यक्रमों पर विशेष जोर दिया गया है जिनमें आई० आरं० डी० पी० ग्रीर रोजगार कार्यंक्रम सबसे महत्व-पूर्ण है । इन कार्यक्रमों के अन्तर्गत गरीब लोग, महिलायें, अनुसूचित जाति और अनु-स्चित जन-जातियों के लोगों को अधिक से अधिक कैसे ऊपर उठाया जाये इस पर जोर विया गया है । इतना ही नहीं, हमारे प्रधानमंत्री जी ने महिलाग्रों की तरक भी विशेष ध्यान दिया है। उन्होंने महिलाओं के स्तर को सुधारने के लिये काफी प्रगतिशील कानन बनाये हैं । ग्रायिक, सामाजिक रूप से देश में गरीब लोगों को, पिछडे लोगों को किस तरह से भारत में सबल बनायें, उन्हें ऊपर उठाये, हमारी सरकार इस काम में म्स्तैदी से लगी हुई है। चाहे वह देश की समस्या हो या हमारी विदेश नी त हो हमारी सरकार श्री राजीव गांधी के नेतत्व में ग्रागे बढ रही है। इन शब्दों के साथ मैं, हमारे माननीय सदस्य श्री चतुर्वेदी जी ने महामहिम राष्ट्रपति जी के ग्राभभाषण पर जो धन्यवाद का प्रस्ताव प्रस्तुत किया है उस का समर्थन करती हं।

श्री धर्मचन्द प्रशान्त (जम्मू ग्रीर काश्मीर): उपसभाव्यक्ष महोदय आज सदन में राष्ट्रपति जी के ग्रमिभावण पर माननीय सदस्य-गण अपने विचार प्रकट कर रहे हैं। राष्ट्रपति जी ने ग्रपने ग्राभिभाषण में बहुत से महत्वपूर्ण विषयों की चर्चा की है और उन पर पक्ष ग्रीर विपक्ष दोनों की ग्रीर से विचार प्रकट किये जा

रहे हैं। महोदय, राष्ट्रपति जी ने सबसे महत्व जिसको दिया है वह है भारत की डैमोकेसी, सैक्लरिज्म श्रौर सोमलिज्म, लोकतंत्र, धर्मनिरपेक्षता ग्रौर समाजवाद । उपसभाष्यक्ष महोदय, जहां तक भारत की डैमोक्रेसी, प्रजातंत्र का सवाल है इसके विषय में कुछ शब्द मैं ग्रापसे कहंगा । डैमोकेसी के बारे में जैसे कि बड़े बड़े लोगों ने इस पर विचार प्रकट किये हैं, उद्धरण दिये हैं इसके मैरिट भी हैं श्रीर डीमैरिट भी हैं। देश को ग्राजाद हुए ग्रौर देश में लोकतंत्र की स्थापना हुए चालीस वर्ष हो गये हैं, इनमें इसमें अभी बहत सी खामियां हैं बहत से फाल्टस हैं जिनको दूर करके हमें इस आजादी को पूर्ण करना होगा नहीं तो यह प्रणाली कितने वर्ष ग्रागे चलेगी इसका हमको कोई म्रंदजा नहीं है। ग्राज जो देश में हो रहा है इन्सरजंसी पैदा हो रही है, ग्राज पंजाब में रोज दिन दहाडे निहत्थे गरीब और इन्नोसेन्ट लोगों की हत्यायें की जा रही हैं और यह केवल पंजाब में ही नहीं है, ईस्टर्न हिल्स, विपुरा में, मिजोरम में वहां भी इस तरह की इन्सरजेंसी है ग्रौर वहां भी आये दिन दिन-दहाडे लोगों को मारा जाता है। वे अपने आपको भारतीय नहीं कहते हैं । इसलिये हमें उनमें देशप्रेम की भावना विकसित करनी होगी और ऐसे लोगों को कमजोर करना होगा ताकि वे भारत के विरूद्ध यहां की डेमोक्रेसी के विरूद्ध कुछ न कर सकें। हमारे शास्त्रों में लिखा है कि जो डेमोकेसी है, लोकतंत्र है, जो वहां का राज्य है, वहां का शासन है उसमें लोगों को पूर्ण ग्राजादी देनी चाहिए। इसको दढ बनाना हैं। यह धर्म है सबका। मन् ने कहा है: "धर्मेंब हतोहन्ति, धर्मों रक्षिते रक्षतः " यह धर्म हैं हमारा देश के प्रति, उसकी हम मार डालते हैं उसकी हम रक्षा नहीं करते हैं तो वह हमारी नहीं करेगा। हमारा काम है धर्म की रक्षा करना, यदि धर्म को मार डालते हैं तो मरा हुआ धर्म हमको मार डालेगा । ये लोग किसी प्रकार से देश की सहायता नहीं कर रहे हैं। जिस देश की स्वतंत्रता के लिए महात्मा गांधी की छत्नछाया में लोगों ने ग्राजादी की लड़ई लडी जिसे सरदार पटेल, पंडित नेहरू राजेन्द्र प्रसाद, डा० अम्बेडकर जैसे महान व्यक्तियों ने संगठित किया उसको दह बनाया बनाना चाहा हम उसको सदद न बनाने की

(श्री धमच द प्रशान्त)

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बजाये कमजोर कर रहे हैं। इस समय भी लोकतंत्र प्रणाली में चनात्र महत्वपुर्ण चीज है। ग्रीरों का जिक नहीं करूंगा। अपने राज्य का जिक्र करूंगा । वहां भी वृध कैंप्चरिंग ग्रौर बहुत कुछ होता है जिससे लोगों का विश्वास चला गया है । 1975 में एक एकार्ड हुआ शेख अब्दुल्ला ग्रौर हमारी भारत सरकार के बीच में, शेख अब्दुल्ला पावर में आ गये उनकी मत्य हुई 1982 में और उसके बाद उनके पब को शासन मिला लोगों ने जो कांस्टीट शनल तरीके से वैधानिक तरीके से चना था लेकिन 1984 में डा० ग्रब्दल्ला को हटाकर एक और गवर्नमेंट आई जो कार्यवाही ग्रनकांस्टीटयशनल थी । एक ऐसी गवर्तमेंट <mark>ब्रा</mark>ई जिसने भ्रष्टाचार फैलाया । फिर डा० फारूक के साथ एकाई हुआ। यह सावित हो गया कि जो पग लिया गया था 1984 में वह गलत था । इस प्रकार लोगों का विश्वास इन डेमोकेसी के प्रति दढ बनाता चाहिए । बाकी रही बात से यलरिज्म की, हमने सोचा था, जैसे महातमा गांधी जी ने कहा था कि ग्राजादी के बाद यहां राम-राज्य होगा । रामराज्य का महात्मा गांधी का स्वप्न साकार नहीं हो सका सेक्यलीरजम का हम दावातो करते हैं परन्तु साम्प्र-दायिक दंगे होते हैं। ग्रभी गुजरात में हुन्ना कभी कहीं हुन्रा, कभी कहीं। यह दंगे की भावना क्यों होती है। ग्राज भी साम्प्रदायिकता मौजद है । यह नहीं रहनी चाहिए थी । ऐसी भावना पैदा हो ताकि सब भाई भाई की तरह रहें जितनी जातियां हैं। यनिटी इन डाइवर्सिटी। लेंकिन डाइवर्सिटी है यनिटी श्रभी पूरी नहीं हुई है।

जहां तक समाजवाद है। दावा तो हम भी बहुत करते हैं समाजवाद होना चाहिए परन्तु इस युग में अमीर लोग जो हैं उनकी तिजोरियां भरी जा रही हैं और गरीब तथा मिडिल क्लास जो है एक समय ऐसा आयेगा जब मिडिल क्लास ही नहीं रहेगा या तो गरीब हो जायेंगे या अमीर हो जायेंगे। जो कुछ हो रहा है उसमें मिडिल क्लास, मध्यम श्रेणी को बहुत धक्का पहुंच रहा है। कीमतें बढ़ रही हैं और इतनी बढ़ी हैं कि उसको रोकने वाला कोई नहीं है। लोग चाहते हैं कीमतें कम हों।

दसरा मेरा उपसभाध्यक्ष महोदय पाइंट है और राष्ट्रपति ने जिक्र भी किया है कि पाकिस्तान ग्रौर भारत की फीजें 24 जनवरी से लेकर यहां किनारों पर बार्डर पर आ गयी इससे लोगों को टेंशन हो गया। मैं जम्म के सिलसिले में कह रहा हूं कि जम्म में क्या हम्रा । 24 को हमारी फीजें बार्डर पर आनी शरू हुई उधर पाकिस्तान से फीजें ब्रा गयी थी। जम्म के लोग तोन वार, 47, में, 65 में और 71 में इस वार्डर से भागे हैं। छम्ब बार्डर पर ग्राटैक किया ग्रौर सब जगह पाकिस्तान ने ग्रटैक किया 47 में भागे, 65 में वे लोग छम्ब से भागे 7 में भागे छम्ब के लोग फिर व पा नहीं जा सके छम्ब पार्टिस्तान को दे दिया तश्तरी में डालकर कैसे हुआं कहां नहीं जा सकता। छम्ब हिंदुस्तान का हिस्सा था 71 में पाकिस्तान को दे दिया गया और उन्होंने उसका नाम ही बदल डाला, छम्ब का कुछ श्रीर रखा है तो ये लोग इनने खोफ में ग्रत्ये कि 24-25 को भागना शरू हो गया। सबसे सेंसिटिव हिस्सा जम्म का है परगवाल. यह दरिया चिनाब के बीच में है इधर भी किनारे उधर भी किनारे। हम इसको चिकन कहते हैं उसके बाद पाकिस्तान का हिस्सा अ।जाना है । पाकिस्तान इसको हेगर कहता है। हेगर इसलिए कि हिद्स्तान के छरा घोंपाहबा है ग्रौर हम उसको चिकन कहते हैं, मर्गे के गले की तरह उसकी शकल है। तो वहां से लोग भागने शरू हए। रास्ता कोई नहीं था ग्राने के लिए ग्रीर वह चिनाव को पार नहीं कर सकते थे। इतनी हफड़ा-दफड़ी बढ़ी कि उनका लाखों रुपये का नुकसान हुआ। इसके लिए हम ब्लेम करते हैं पाकिस्तान को ग्रीर पाकिस्तान हमें ब्लेम करता है। यह जो हक्षा है, हम कहते हैं कि उनका दोप है और यह कहते हैं कि उनका दोप है, लेकिन दोप किसका है। क्योंकि अभी जिया-उल-हक ने हिंदुस्तान में आकर कहा--इट इज कम्यु-निकेशन गैप--यह कम्युनिकेशन गैप क्या है, यह में श्रभी तक पता नहीं लगा। या यह समझिए कि मिसग्रण्डरस्टेंडिंग थी। दोनों मुल्कों की छोर दोनों मुल्कों की जो फोर्सेज थीं, वह आ गई आफेंसिव लाईन पर। तो लोगों ने भागना शरु किया।

लोगों ने जो ग्रपना ग्रौर सामान था, वह सब निकाल दिया लेकिन जो पेजेंट्स थे, उनका जो गल्ला था, वह वहीं पड़ा रहा बार्डर पर। (घंटी) उसको वहां से हटाने के लिए स्टाकिस्ट्स चले गये ग्रौर उन्होंने सस्ते दाम पर धान जिसकी बोरी की कीमत दो सौ रुपया है, उसे 40-50 रुपये में खरीद कर ले ग्राए । उसका रिजल्ट क्या होता है कि वहां धान की कीमत पेडी की कीमत से ज्यादा बढ़ गई है, इसलिए कि लोगों ने स्टाक कर लिया है।

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मेरे कहने का मतलब यह है कि इस किस्म की जब मिसग्रण्डरस्टेंडिंग हो जाए, तो लोगों पर ग्रसर पड़ता है उनकी इकानमी भी टुट जाती है, लेकिन जो लोगों के सिरों पर बीतती है है, उसका अंदाजा लगाना मुश्किल है, क्योंकि वह तीन लडाइयां देख चुके हैं, तीन बार भाग चुके हैं। ग्रब चौथी बार जब भागना था, तो उनको कहने लगे कि भाई ग्राप न भागो । उन्होंने कहाकि गारंटी दो--तीन लडाईयों में हमारा कुछ नहीं बचा. ग्रगर ग्राज नहीं भागे ग्रौर लडाई होगी तो हमारा क्या होगा? अब गारंटी कौन देता है। मेरे कहने का मतलब है कि गवर्नमेंट ब्राफ इंडिया को ऐसे वक्त पर ब्रगर उनकी कोई मिसग्रण्डरस्टेंडिंग है दोनों मुल्कों में, तो या तो पहले इसे हल करते ताकि यह वक्त आता ही नहीं । लेकिन श्राही गया, तो लोगों की सुरक्षा के लिए पुरा इंतजाम करना था कि लोग क्यों भागें हैं, ताकि उनका इतना ज्यादा नकसान न हो।

मैं इन्हीं शब्दों के साथ अपनी बात समाप्त करता हं।

SHRI V. NARAYANASAMY (Pondicherry): Mr. Vice-Chairman, Sir, thank you very much for having given me this opportunity to speak on the Motion of Thanks moved by the honourable Member, Shri Bhuvanesh Chaturvedi, and seconded by the honourable Member, Shri Hanuman-thappa, for the Address given by the President to both the Houses of Parliament on the 23rd February 1987.

Sir, the honourable president, has rightly observed th'at emphasis should be on

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the unity and integrity of India. He referred to the Punjab situation and said that 'The people of Punjab have always been in the forefront to defend lthe unity and integrity of India. They played a historic role in the freedom struggle which has left the imperishable imprint of secularism and democracy on their mind and spirit. " But, of late we have seen that in Punjab the situation has been worsening because the forces of separatism and communalism have started showing their force. Therefore, our Prime Minister rightly felt that a political solution was the right solution. In 1985 there was an agreement signed between our Prime Minister and Sant Longowal to P"t an end to the problem of Punjab. But we found that t'nere were 11 terms of agreement out of which the Central Government has fulfilled nine terms. The opposition parties wh<sub>0</sub> are raising a hue 'and cry that the Central Government is not implementing the Accord have not come forward to say I'nat these nine terms have been settled. There the only issue is that t'ne massacre is going on in Punjab. Sir, I would like to say that the Punjab problem is a problem of the State. The lawand-orde<sub>r</sub> problem is to be tackled by fne State Government. The Central Government is lending all its support to them. But in spite of this, the Barnala Government was not in a posi tion to come to the rescue of the people e'arlier because it was in the grip of the communalists and separatist forces who are threatening the unity and integrity of India.

Now recent developments have taken place in Punjab. Snrj Darshan Singh who is claiming to be the Akal Takht Chief has excommunicated him. Now Mr. Barnala has realised that national interest is foremost, not the regional interest. He came forward to say that he wanted that the unity of India should be preserved. I am very grateful to the hon. Members, especially to the Opposition leaders, who came forward and attended the meeting, yesterdayin Chandigarh for the purpose of solving the issue t'nere. The commun«I passion should be wiped out from the minds of the people of Punjab.

[Shri V. Natayanasamy]

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Sir, I am pained to note that there are two issues which are still pending. One is relating to the Ravi-Beas waters, and the other is related t. D handing-over of Chandigarh to Puniab and lands to be given by the Punjab Government to the Haryan'a Government. These are lingering. It is not the Central Government which is stopping the agreement. The Central Government is prepared to implement the agreement with full spirit and force. But the Barnala Government was in 'a dilemma. It Was in the grip of separatist forces, and he was trying for a political solution for it. But he could not succeed because the forces are trying to raise their he'ad and they wanted <sup>4</sup>o topple him form power. But the Central Government, in a democratic way, accepting the verdict of the people, has chosen to give a free hand to Mr. Barnala, 'and, therefore, Mr. Barnala is surviving today. But I find that one of the leading Opposition Members here asked, 'Why President's rule should not be there? Sir, this is killing democracy The elected Government should remain there until the people there throws it

I tell you, the Ravi-Beas waters issue is a simple isute. It has been complicated by the Barnala Government. The Bala-krishna Eradi Commission was appointed. Earlier also commissions were there in 1951, 1976 and 1981. According to these 'agreements, according to the 1976 agreement the excess water should go to Har-yana, and according to the 1981 agree ment the excess water should be given to Punjab. Now the Punjab Government is in a favourable position, and they will have more water. In spite of that, they are not agreeing because they want to politicalise the issue, they want to blame the Central Government for the unstabili-sed situation prevailing there.

Sir, I would like to thank the President for having mentioned about Chief Minister, B'arnala, because he has taken an exemplary courage, and with full force he is trying to put down the communalistic and separatist forces in Punjab so that there will be peace and normal situation prevailing in that State. Basically Punjab is

an agricultural State. In spite of the separatist forces, the state is giving the higest yield. If the State is peaceful, we will getting more produce in that state, which will be distributed to the entire country.

Sir, regarding the transfer of land by the Punjab Government to the Haryana Government, there is no reason behind Barnala telling that they will give 45, 000 'acres of land now and 25, 000 acres of land later. According to clauses 7(2) and 7(4) of the agreement, it should be simultaneous. When Chandigarh is given to Punjab, simultaneously they have to hand over the possession of 75, 000 acres of land to the Haryana Government. < in lieu of Chandigarh. They are delaying because they want to have sleep-over time and thereby blame the Central Government. In spite of it, the Central Government is politically tackling the situation, silently watching the development and helping the Barnala Government to survive in the state.

I am grateful to the Opposition leaders because they have come forward whit the policy of settling the issue there and they have all gone there and there is consensus among the Opposition leaders on Punjab situation.

Sir, Members are raising hue and cry about the Accords, the Punjab Accord, the Assam Accord, the Mizoram Accord. In Mizoram the position. was very precarious for the past 20 years. The insurgency was there. Innocent 5. 00 P. M. people have been killed. Adiva-sis have been killed. Even our Government was there in power. We patiently allowed. Laldenga to be Chief Minister according to the terms of the Accord. The reason is that it is a sensitive North-Eastern border ' wherein apart from the internal forces, the external forces are trying to create problems. Therefore, in all the three Accords—whether it is the Punjab Accord, or the Assam Accord or the Mizoram Accord-our party has lost power. •We did not bother about it, but we want peace and stability in the country. That is the foremost thing. With the prevailing situation and when there is trouble on. the North Eastern border and when Pakistan is threatening us in one Way, w«

arc not in a position to consolidate the position there and feel that even if we lose power, we let the people realise that the Congress Party is for national integration.

Motion of Thanks

The m'ain allegation levelled by the hon. Member of the Opposition today in the morning was that the economic situation in India has been deteriorating and that the plan target has not been achived and the benefits 'are not going

to the people viz- to the Scheduled Castes and Scheduled Tribes and the Adivasis. I would like to draw the attention of the House to paragraph nos. 29, 30, 31 and 32 of the President's Address. From this it is very clear to show that the emphasis was on the implementation of the

new 20 point programme. Schemes like 1RDP, NREP and RLEGP and the like which are for the benefit of the Scheduled Castes and Scheduled Tribes and also for the Adivasis and persons who are below the poverty line have been implemented in all the States with th. s supervision of the Central Government. the Central Government is mointoring the progress in the States. The poverty line has been reduced and the number of persons who are below the poverty live now has been reduced to 30 per cent, which was 51 per cent earlier. The Plan target has been achieved. According to the Budget presented by our

hon. Prime Minister as the Finance Minister Rs. 32, 222 crores have been allocated for the third year for these schemes. This is equivalent to 63 per cent of the. plan target. The National growth is 5 per cent. The industrial growth is 8 to 9 per cent In the electronics industry we have achived the target of 40 per cent growth. Growth in coal industry is 6.6

per cent. In power production it is 9. 5 per cent and in fertilizer it is 16. 5 per cent.

The public sector undertakings which were runing at a loss have now started earning profits. As per the figures submitted by the hon. Minister for Industries their profit was Rs. 1 099 crores. Of course, I agree that the Government has to pay more attention to the Ouestion of price rise in order to ensure that the developments which are talcing place are

not eaten away by the traders who are exploiting the consumers.

on President's Address

Foreign policy of our country is basically aimed at peace and cooperation with the neighbouring countries. Our Prime Minister visited several countries. This has been criticised by the hon. Member who is not sitting in the House now. What is wrong in our Prime Minister visiting foreign countries? The Prime Minister of a country has to visit several countries for creating a good image in the world. India is a developing country and our foreign relations have to be strengthened. The hon. Member has raised objection to the Prime Minister remaining outside the country for so many days. If the Prime Minister is out of the country for some days in what way our developmental activities have gone down? Let him show a single instance. He is simply making allegation that the Prime Minister has gone out and remained out for several days. I ask what is wrong in that? To improve foreign relations the Prime Minister and also the Foreign Minister have to visit foreign countries to exchange views about both the countries.

Now, I would like to speak on the deve. lopments in Pakistan. Our relations with Pakistan are friendly, but Pakistan has been training terrorists. We have evidence to prove that Pakistan is instigating foreign Sikhs who are coming to India and is telling them that in India Sikhs are being harassed. They are spreading rumours among the Sikh community. But they do not know that we are tackling the situation politically.

Sir, when there was tension on Indo-Pak borders, or Prime Minister has taken a right steps to invite the Foreign Secretary of Pakistan to defuse the situation. I would like to ask my friends on to the other side: Is t not a great achievement • by our Prime Minister? In spite of Pakistan's training to terrorists, we are trying to improve our relations with that coun-

The CPSU General secretary, Mr. Gorbachev visit to India finds a place in the Presidential Address. It is was a historic moment because we signed three important agreements during his visit. These are. on trade, defence and cultural relations. We were assured by Mr. Gorbachev that the. U. S. S. R will not tolerate anything against the interests of India. He has pledged his country's support and that shows our relations are very cordial.

I quite agree that the situation in Sri Lanka is deteriorating. On our part our Government had sent so far 11 delegations to that country to solve the ethnic issue. Our Prime Minister had also talks with. Mr. Jayawardene, President of Sri Lanka when be came for SAARC sumit held in Bangalore would like to point out that Mr. Jayawardene is telling one thing and doing another thing. When the Sri Lankan. Government received a set of proposals they have told us that they will go by it. But instead of going by it, they are killing the Tamil population in that country. Our Government has taken a stand that unless killing are stopped, we will not mediate between the Sri Lankan Government and agitating Tamils. When the situation is deteriorating in that country, our Government has taken a right step. This situation can be solved only at the political level. The Sri Lankan Government should know that the ethnic issue cannot be solved by using military force. I do not agree with the suggestion that we should send our military there. If we send our forces, definitely the situation will aggravate and strained relations will develop. Therefore, I feel a political solution is the best solution for solving this ethnic crisis.

The President in his Address while concluding has said that the thrust of Government policy is to improve the welfare of economically and socially weaker sections of the community. He has 'also said that the primary focus of policies and programmes initiated during the last two years has been to assist the landless agricultural labour, the small and marginal farmers. Therefore, the President's Address is full of Government's policies. It includes foreign affairs, economic development, education, cultural heritage and so on and so forth.

Before I conclude, I would like to say about two things. One is about encouraging of communal and religious parties in the country. Sir, I would like to say that Central Government should come forward and ban the religious and communal parties so that. national integration is not jeopardised. (Interruptions)

on President's Address

SHRI V. GOPALSAMY; But you have alliance with Muslim League.

SHRI V. NARAYANASAMY I will come to that.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): No, no, don't go so far.

SHRI V. NARAYANASAMY: Sir, my friend is already having alliance with the-regional parties. When we think of national interest, we should leave regional interest also. Secondly, I would urge the Government to consider that the National Water Policy which should be brought forward so that the dispute, which is existing between various States relating to sharing of water will not be there.

1 would be failing in my duty if I conclude without referring to the demand of my State. I would like to say that the year 1986 has been a glorious year because Mizoram and Arunachal Pradesh > got statehood. If I complete without demanding one thing for my State, I would be doing injustice. Sir, you are well aware >f the fact that our State Pondi-cherry has a population of four lakh people. It has a rich heritage and educationally and culturally, it is a good State. We have been demanding statehood for Pondicherry for the last several years but I find that the Central Govt, has given only B-Class Status to the State of Pondicherry in the last year. Therefore, I request the Central Government to consider the demand of statehood for Pondicherry because we are in the Southern border of the country which is also a problem for this area. Thank you.

SHRIMATI BIJOYA CHAKRA-VARTY: \* Mr. Vice-Chairman. Sir, the

President's Address is supposed to be a true appraisal of the economic and political situation of the country and it should reflect the policy de cisions of the Government Tor the coming year. The address sounds like a Govern ment news bulletin carefully covering all the burning problems facing the country at the moment, as if all the people of the country live peacefully and there is no problem. I feel, one of the most burning problems in the country is the Chinese in trusion. Chinese are silently intruding into the Eastern borders, in the Arunachai Pradesh and there is no mention of it in the President's Address. The Chinese Government even objected to the conferring of statehood to Arunachal Pradesh. I hope, ther should not be repetition of the condition of 1962.

Secondly, there is an infiltration problem in the country from the bordering states. People are coming there as a result of which an imbalance is created in the bordering states but there is no mention of it. There is no mention of Assam accord in the President's Address. No doubt, Assam Accord is signed but mere signing will not do unless it is properly implemented. It will be simply a piece of paper which deserves to be thrown in the basket. One hon. Member referred to voters list. He. said that corrections in the voters list were carried out during the regime of Chief Miinster, Mo-hunta but I would like to tell him that corrections in the voters list were carried out in the regime of Hiteshwar Saikia. There is no implementation of Assam accord andit creates a sort of doubt, disgust in the minds of the people of Assma. This will create a sort of 'anger and frustration if it is not properly implemented. People have faith that Assam accord is a commitment from no less a person than the Prime Minister that it is being implemented. But it is not implemented. Another agitation might be there and in the way creating a new problem. I think, this should have been mentioned in the Address. I want to say that Prime Minister declared substantial grants to some States on the eve of elections but there is drought and flood in the entire north eastern region.

And especially in Assam there is a serious flood situation. But the Prime Minister refused to go there. The people of Assam are suffering hell from two big rivers, the Barak and the Brahmaputra, to which the honourable Member there referred There is a big problem and it needs Rs. 6000 to Rs. 7000 crares to solve it. But those big plans are there only on paper.

Then there is the Anti-Dowry Act in force. In spite of this Act bride burning is a regular feature. In the Capital itself we read in the newspapers almost daily reports of bride burning. There is also the Suppression of Immoral Traffic law. In spite of that law, immoral trafficking in women is going on unchecked. Democracy in the country is betrayed. We have seen on more than one occasion how democracy is subverted. We have seen the Postal Bill; we have seen how the privacy of the citizen of India is threatened to be molested. So, I hope this Bill will be sent back to Parliament for amendment.

Even after six Five Year Plans more and more people of the country 'are getting poorer and poorer day by day while the rich are becoming richer and richer day by day. While a handful of people continue to become rich, the majority of the people are living below the poverty line. Yet there is no mention in the President's Address of giving incentives or remunerative prices to the agricultural produce. Because of this more and more people will go below the poverty line.

In the end, therefore, I hope the Government will realise its lapses on the economic and political fronts and take remedial steps and rise to the expectations of the people of the country.

SHRI KAPIL VERMA (Uttar Pradesh): Mr. Vice-Chairman, I rise to support the Motion of Thanks for the President's Address. Today Punjab is uppermost in the minds of the people not only of Punjab but the whole of the country. in the President's Address the paragraph that attracted me most was

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"In flagrant violation of the sacred tenets and traditions of the great religion founded by Guru Nanak, small section has turned religious functionaries and holy shrines into instruments of terror and subversion. Today this is the central issue in Punjab. Government will not allow the enemits of India's Unity and integrity to abuse and misuse religion for their nefarious ends of creating communal disharmony and of unleaship violence and hatred in Punjab All patriotic, secular, democratic and progressive forces have to unite to build the strength of the people to overcome the reactionary. fascist and antinational elements who 'are misguiding and con-fushing the masses in the name of religion. The challenge faces us 'all. No one can remain on the sidelines. "

I am very sure our people, irrespective of the parties to which they belong will pccept this challenge and fight and they will come out in ample measure, to sustain the hope of our President that the challenges will be met by all the progressive and secular forces in the country. Our Prime Minister has very rightly enter ed into a pact with Sant Longowal and all that we can see is it is bearing fruit in the sense that today we see a break through a new opening, in Punjab, a new begin-ing has been made; we see a qualitative change in the situation. The Akal Takht is a venerable body in matters of religion and everybody respect it. But, as Mr. Barnala has said and as our national leaders have paid, politics has to be separated from, religion. The strange hukumnama issued to Mr. Barnala to merge his party with a ratty which is headed by a well-known extremist leader who is in Tail shows the seal intentions behind it, that is to say, to destabilize Punjab where •"• duly elected Government under the Constitution of India is sought to be thrown out by certain rellgious priests who are employees of the SGPC. I do not want to say anything which might cause disrespect to them. We 're a secular people and we have respect or all the religions. But what I mean to ay is that if you have a look at the history

of the other countries, whether it is Ireland or whether it is Britain or whether it is France or whether it is some other country, you will see that whenever religion has tried to interfere in politics, bad things have huppened and we have also seen in our country that when Mr. Jinnah mixed politics with religion, there was partition of the country. The Sikhs have played a very Valiant role in the freedom struggle of our country and, as the President has pointed out, we are certain that the vast majj-rity of the Sikhs disapprove of the tactics of the terrorists and of the extremists and we see every day that the terrorists and exremists, though incidents are taking place, are being isloated and we are certain that if the people and if all the political parties aPProach the large Sikh masses in the right manner, the terrorists will be more and more isolated and I am very happy that the process has begun now. The big gathering at Longow'al village recently and yestarday's meeting, the all-party meeting at Chandigarh, have shown that the extremists are getting is olaied and that the real Sikh masses, a majority of them are with Mr. Barnala. I feel that his process must continue and it is the sacred duty of all the political parties despite their difference, all the secular forces in the country, all the patriotic elements in the country to come forward and to go to Punjab and educate the masses and ensure that they remain in the mainstream of national life.

We have seen how Gen. Zia has tried to play politics. His cricket diplomacy is not going to fool anybody and his trip to the Aimer Sharif and his various other stunts and things like that will not fool anybody. You know, he marched his troops on our border and any intelligent reader will find from the newspapers 'hat the entire idea was a pincer on Amrii-snr and the whole idea was to get Amritsar and declare Khalistan sinoe their stooges would have declared Khalistan. This was the idea behind it. The statesmanship of the Prime Minister first in sending the trcps immediately to the borders to deter them and then opening a dialogue with them has solved the problem to a great extent.

Today, it is learnt that there has been agreement amongst the officials and they have signed an agreement with regard to certain borders on which there were troops and they have come to an agreement to the effect that there would be a phased withdrawal and that our "Operation Brasstacks' exercises won't be disturbed. What I mean to say is that when Gen. Zia was going from here, he said at Jaipur. "I am glad that a war has been averted. " That goes to mean and that to show that there was a possibility of war in his, mind. This morning I raised the question of atom bomb produced by Pakistan. They were hiding it so far. But all the intelligence services of the world, particularly even the CIA had mentioned in their despatches that they were preparing the atom bomb. Their Dr. Q. A. Khan is very candid in his interview with the 'Observer'; he does not hide it. He said: yes, yes, we are doing it; we may borrow or steal we will get the components. And everybody in this House knows that they have stolen the blueprints, they have smuggled the materials from here and there and they have built a bomb. I do not want to go more into it. Our policy is of nuclear disarmament. We did not sign the NPT because w. e consider it unequal. But we want to have friendly relations with Pakistan. We do not want to go nuclear because then our attention will be diverted from our economic progress; crores of rupees will go into it, hundreds of thousands of crores of rupees will go into it. and our economy will be disturbed. We do not want to do it. But it is an irony of fate that while we do not want to do it, Pakistan is forcing us to do it. It is for the Government to decide what to do next. But I am very sure our Government will take into account the strong sentiments of our people. Our forces on the borders cannot remain unguarded. Today our armaments, our armies, have, be cause of the atom bomb, become obsolete-I would say, irrelevant. Any Defence expert will tell vou that when they have the atom bomb in their hand, when they have nuclear arsenal, then the conventional armaments will become useless. So I am very sure that our learned Prime Minister and our Defence Minister will be reviewing the

structure, the organisation of the Defence

Forces, to reorganize them so that we may be able to face the threat from across the border from Pakistan and the new ven. tue they have undertaken of an atom bomb. 1 do not want to go more into it. I do not want to say more on it, because this Government has said time and again that if Pakistan manufactures atom bomb we will review the. position. I think they will be reviewing it, and while reviewing it they will take into consideration the strong sentiments of the members not only in this House but in the country as such.

Sir, I find that all the people in this country have been saying that America is playing a double game. They are telling us that they have not taken any decision on NPT, etc But we all know that these negotiations are going on. In fact, today Pakistan needs America as much as America needs Pakistan. The American President has proved—I do not want to use unparliamentary language, but he is not known for his attachment to truth. You have seen what he has been doing in Iran. He has been denying this so long and accepted this at the last moment. You have been seeing how he has been helping both Iran and Iraq. My feeling is, and in fact my charge is, that as the Americans helped Israel, as the Americans helped South Africa, they will also help Pakisan in getting nuclear. They are supplying all kinds of materials. This Islamic bomb is not merely a Pakistani bomb. Various other countries are involved. Pakistan has become the very base of their new security system in Britain and America, particularly America which is building up in this part of the world an umbrella known as Central Command. After had to go away from Iran after the Iranian revolution and after what had happened Afghanistan, they had to have a new security system. They had to have basss for rapid deployment of forces in Pakistan. I have raised these questions in the House from time to time. I need not go into them. In the name of Afghanistan, they are giving all kinds of arms to Pakistan. They had even naval exercises. I want to know whether they propose to ship their vessels to the mountains in Afghanistan. Why are they having naval exercises? The whole

[Shri Kapil Verma]

Motion. of Thanks

thing is that Pakistan has become a strategic and important part of the American defence system in this part of the world. We have to recognise this reality. They will go on speaking lies to us. They say, "No, no we have not taken any decision on AWACS. We have not done this. We have not done that. We are restraining this and that.. " These are all untruths. In fact, they are arming Pakistan to the hilt. What is happening today is that America is tolerating Pakistan. CIA has reported everything to President Reagan. He knows everything. Still he has given a certificate to the Congress saving that Pakistan does not have a nuclear bomb. It is very strange that he should behave in such a cavalier manner. Can you imagine the President of such a big 'and powerful country speaking lies? He has done it and we are so sorry to hear it. He has agan, n moved a waiver to the Congress that for six years Pakistan should be given the waiver to enable it to have 4. 2 billion dollar aid. (Time bell rings)

Sir, not only America, but China has also threatened us on our borders. They have entered Arunachal Pradesh. Th-re have been incursions into it. We are deeply resentful about it. We are deeply concerned about it. The whole nation and the entire House, irrespective of party affiliations, every one is concerned about it. We stand by our resolution passed years ago saying that we will pro tect our borders and there shall be no compromise on our territorial integrity. will recover our territory But we are a very mature nation. We have learnt from history. The Indians are known for their patience. We hope that there will be an agreement about the bor der between India and China by negotia tions. Our officials have made a number of attempts and we are hoping that by and by we will make some gress. We expect that China will take les We do not sons from history. intend - to war with go to China or with any other country. We hope that the problem will be solved through patience and negotiations. Sir, as I was recountring, after what Pakistan

has taken rom America and after giving bases of America, Pakistan has absolutely no business to remain in the Non-Aligned Movement. As I have pleaded in this House again and again, Pakistan must be expelled from the Non-Alignei Movement. And I hape our Government will take immediate steps to call a meeting of the NAM and throw it out.

Sir, before closing, I will refer to the community to which I belong, to the diffi culties and grievances of brother working Journalists. And I will slay that we are living in a welfare State, we have social security measures. Here is one community of working journalists which fights every one but never fights for itself. The Wage Board has been appointed after a very and long time, the wages and interim relief given the is paltry. In fact, it was very paltry. We are grateful to the Prime Minister that he doubled it. But the Wage Board is not functioning properly. The Chairman of the Wage Board is siding with the proprietors. As every body knows, he has recently issued a supplementary questionnaire, a questionnare which is loaded with questions' in favour of industrialists, in favour of propritors. All this has shown ominous signs because under the Working Journalists act, the working journalists wage board interim report can be changed by the Governmet but the final report can be changed only marginally. This problem is worrying us 'all because quite recently we had a big loss, a very well-known working journalists, our representative on the Wage Board, Mr. Meenakshi Sun-darm, died, And there are decreasing sings whether the Wage Board will be abl to deliver the goods. So, it is for the Government to consider what to do in the matter, to give justice to the working journalists.

Sir, before I close, I would refer to another small thing, that is pension for working journalists. Pension is very important. A journalist enjoys all kinds of favours, favours in the sense that various categories of people look upon a journalist with very great reverence till he continues write in a Newspaper. As soon as he gets out of it, he is thrown into a waste-paper baskets. There is not even a

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soul to support him. The gratuity paid to him and the other benefits that he gets are too paltry to sustain him. Sir, 1 have suggested a number of times in this House that the Government should introduce a Bill for providing pension to the working journalists. 1 hope the Labour Minister will come forward with a Bill as soon as possible after consulting the various interests of journalists.

Sir, before I close, I thank the President for his good Address. And I support this motion. I am sure that under the leadership of our young Prime Minister the whole country will gird up its loins and will tighten its belts to fight boh the internal and external enemies who are threatening our security and integrity today. Thank you Sir.

SHRI GHULAM RASOOL MATTO (jammu and Kashmir): Mr. Vice-Chairman, Sir, while speking on the Address by the President to the Members of Parliament, I have to tell the House about the experiences that I have had in Punjab yesterday when an all party delegation went to Chandigarh. Sir, the response was tremendous. The solidarity shown by the Members of the Opposition and the Congress together has been Party welcomed tremendously by the people of Punjab. Sir, the Barnala Government has got a tremendous boost as a result of the visit of the all-party delegation. I, hope this process started on the initiatve of the Prime Minister will continue. It is indeed praiseworthy. As some friends stated just now, it should have been started a little earlier. But it is better to be late than never. It has come and it should now continue so that the last vestige of terrorism is rooted out of Punjab.

Sir, while we were there I got the impression that while such things as we have done give real courage to Mr. Barnala, but from the audience, and ironically from the audience, we found a very large number of Hindu youth shouting that the Punjab Accord must be implemented.

When I say this, I am reminded of the day when this Accord was signed by the 2001 Rs—12

Prime Minister, We in Kashmir at that time were groaning under the tyrannical rule of G. M. Shah and as the Persian says:

That means friend of the enemy is an enemy and we should for the sake of opposition have opposed at that time the Accord entered into by Shri Rajiv Gandhi with Mr. Longowal. But in the interests of the nation our leader Faroog Abdullah speqifically telephoned us that we must vehemently support the Accord and see to it that peace is restored in that part of the country. We have vested interests in peace in Punjab. All the roads to Kashmir and from Kashmir pass through Punjab. Not only that, Six, Our entire tourist traffic to Kashmir passes through Pun. jab. Our goods pass through Punjab and even our eggs and vegetable from other parts of the country pass through Punjab. During the last three years we have suffered a lot and it is really, I must say, sagacious on the part of the Prime Minister to have mooted the idea of this Accord and it is time now for him to show equal sagacity and ddfermination to implement the Accord.

1 know, Sir, that in a situation like this certain difficulties do arise and these difficulties are there. But as I know, the atmosphere is Delhi about a month ago was such that I was convinced in my mind that it will be a matter of days before the Presedents's rule will have to be imposed in Punjab, and also that Army may have to be moved to Punjab. The pressure from the vested interests was tremendous and when I say this, I also say that the pressure on the Prime Minister from his own party was also tremendous. But I must congratulate him that he withstood that pressure and that has borne real fruit. The path that he has shown to us Is the only path that is needed for the betterment of Punjab. I say this with all the emphasis at my command that President's rule will never have solved the problem of Punjab nor will the sending of Army to Punjab solve the problem. My friends from the BJP are not here. They have been championing the cause

## [Shri Ghulam Rasood Matto]

of sending troops to Punjab and imposing President's rule. They have forgotten that in between there was President's rule and things had deteriorated. You had also, in your speech, said that we should see to it that this Accord is implemented in letter and spirit. As I said, difficulties can arise and they do arise. The other day there was a discussion in this House on the same Punjab issue. There was an altercation between Mr. Dipen Ghosh and the Home Minister with regard to interpretation of clause 7(2) and 7(4). I am afraid, the main point was lost sight of at that time. While Mr. Dipen Ghosh said that the word quantum was not there, Mr. Buta Singh said that it was there. I have studied this very thoroughly. Under Clause 7(2) of Punjab accord, it is very specifically mentioned, and I quote: "It had always been maintained by Smt. Indira Gandhi that when Chandigarh is to go to Punjab, some Hindi-speaking territories in Punjab will go to Haryana and a commission will be constituted to determine *the* specific Hindi-speaking areas of Punjab which should go to Harvana in lieu of Chandigarh. " What is important is, I quote again: "The principle of contiguity and linguistic affinity with a village as a unit will be the basis of such determination. The Commission will be required to give its findings by 31st December, 1985 and these will be binding on both sides. The work of the Commission will be limited to this aspect and will be distinct from the general boundary claims which the other Commission referred to in para 7. 4 will handle. "

Matters pertaining to clause 7. 2 were referred to the Mathew Commission; the Mathew Commission could not arrive at a conclusion and consigned it to Venkata-ramiah Commission; Vankataramiah Commission could not arrive at the decision and it consigned it to the Desai Commission. Now, this may be the natural corollary of certain inherent defects in the Commissions' terms of reference. But one thing is clear that the basic question of 'the principle of contiguity and linguistic affinity with village as a unit will be the basis of

such determination should not be lost sight of. So, in my humble opinion—and when I say this, my friends from the Opposition will say tha we are an ally of Congress. Yes, we are ally of Congress, and if I as an ally of Congress make certain suggestions, they should take it that a friend is making these suggestions—the basic fact that has to be taken into consideration is that if any or all of the three Commissions, the Desai Commission, the Mathew Commission Or the Venkataramiah Commission, had transgressed the terms of reference, then somelhing has to be done to rectify it. When the Mathew Commission could not reach a conclusion beyond 15, 000 aces, the Venkataramiah Commission then took it to 45, 000 acres, and suddenly it was put at 70, 000 acres by the Desai Commission. I say with all humility that if the Cornnvssion has exceeded its terms of reference and the brief given by the Government, the decision can be reconsidered with the consent of all the parties concerned.

So far as I have been able to go into the matter, we had a talk with Mr. Bar-nala also hero aind I personally feel that Mr. Barnaia may be agreeable to giving 45, 000 acres in lieu of Chandigarh. I think the best isolntion would be that 45, 000 acres should be given to Haryana and Chandigarh should be immediately transferred to Punjab. At the same time, I would say that the 70, 00O acres, which have been earmarked by the Desai Commission should not be lost sight of.

SHRI B. SATYANARAYAN RED-DY: This was by the Venkataramiah Commission and not by the Desai Com mission.

SHRI GHULAM RASOOL MATTO: You are right. The point is, the difference betire-n 70.000 acres and 45,000 acres is 25,000 acres. Now, clause 7.4 of the Punjabi Accord is there. It says:

"There are other claims and counterclaims *inr* readjustment of the existing

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its findings. Such findings will be binding on the concerned States. The terms of referencs will be based on village as a unit, linguistic affinity and contiguity. '

My personal suggestion would be, in order to defuse the situation and in order that either tht Opposition or the Congress Party may not make it an election issue in Haryaua, straightaway, this 45, 000 acres should be given to Haryana and Chandigarh should be transferred to Punjab. The remaining 25, 000 acres and the matters referred to in clause 7. 4 should be adjudicated upon by the new Commission to be appointed under 7. 4. But this can only be done with the consent of the Punjab and Haryana Governments. They should be told that the findings of this Commission, within the parameters of the terms of reference, will be final. By this, we will be strengthening the hands of Mr. Barnala. If we strengthen the hands of Mr. Barnala at the present moment, I think, things will be all the more better in Puniab and we will be able to solve the problem to a very great extent. The 70, 000 acres is "being insisted upon by Haryana. Since the terms of reference have not been adhered to by the earlier Commissions, the new Commission to be appointed under clause 7. 4 should be asked to adjudicate upon the remaining 25, 000 acres and the other matters referred to in clause 7. 4 This is my humble suggestion and 1 would reugest the hon. Prime Minister to see that, as soon as possible, this is done.

The second irritant, to my mind, which we gathered from the talks with Mr. Barnala and during our visit, is about the Jodhpur detenus. My personal impression is that these detenus are not terrorists. They happened to be in the Golden Temple at the time when the Blue Star operation was conducted. Some of them may be sympathisers. But definitely, they are not terrorists. This has become a sore point wth the people of Punjab. My submission to the. hon. Prime Minister in this regard is, in the first instance, the word 'Jodhpur' is very much abhorant to the people of Punjab. Let us first transfer

these detenus to anywhere in Punjab. Then, scrutiny can be done in the Punjab jails so that they can be released. These detenus sJOuld be shifted to some Punjab jails and then they should be screened. This will go a long way....

SHRI V. GOPALSAMY: You clarify your stand, w!ie(ber they should be released or they should be transferred.

## SHRI GHULAM RASOOL MATTO:

I want that they should be released. They should definitely be release-ed. This is a major irritant and my Party feels that they should be released. The very fact that during the last two years, the Government have not been able to prove anything, have not been able to institute any case against them in a court of law where ihey can defend themselves, goes to prove ttat they are innocent. If the Government finds it difficult to release them in view of the impending elections in Haryna or due to any other political consideration. let them be transferred. Let them be transferred from Jodhpur to Ambala.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): To Jullundur.

## SHRI GHL'LAM RASOOL MATTO:

Let them be transferred to Chandigarh or Srinagar or Jammu jail, but you should do away whh the word 'Jodhpur\*. If these two steps are taken within the **next** week or ten days, I think the feelings of the Punjab people will be assuaged and the Government of Barnala will be considerably strengthened. (Time-bell rings). I have only talked about Punjab.

SHRI V. GOPALSAMY: If somebody enters Punjab, it is not easy for him to come

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Like somebody enters Sri Lanka also.

SHRI GHTJI. AM RASOOL MATTO: There are two small issues.

SHRI B. SATYANARAYAN REDDY: Why do you call them 'small issues'?

SHRI GHULAM RASOOL MATTO! The main thrust was on Punjab and the feelings expressed about Jodhpur Jail inmates aicei visiting that city. Shri Sat-yanarayan Reddy was with me.

Sir, there are many other, points which I would like to discuss but due to lack of time I would only take two points.

The President has mentioned about more eifective strategy for family planning. I am sorry to say that there has been no eSecme family planning strategy. According to me, as a student of economics, all out efforts will go in vain if we do not tackle the family planning issue effectively. I suggest to the Government and this is a request from a friend to the hon. Prime Minister, that all-party consensus should be arrived at. I fear that just like 1977 family planning drive, some parties may net make an issue of the family planning programme. So, We should arrive at a consensus as to how effectively we are going to deal with the family planning programme. For that the hon. Prime Minister should convene a meeting of all the parties, give them facts and figures, tell them about the present rate of growth. The present rate of growth is 2. 1 though the target is 1. 8 which I do not think we will be able to achieve. Even then by the time we enter the 21st century, I do not know how we will be able to provide employment, food, clothing etc. to all our people. So, in order to arrive at a consensus on all-party meeting should be convened. This is a national issue. Every opposition party should take it as a national issue. In the meeting all parlies should be told as to what is happeiving, how effectively family planning programme can be implemented. A consensus should be arrived at.

The final point is about oilseeds. To my mhd, while we have achieved our targets in foodgrains we are short in oilseeds. I remember Shri H. K. L. Bhagat,

while speaking the other day, said that there was iome fall in the prices of edible oils, but I have something contrary to say. My wife purchased a tin of 15 kgu. of groundnut of refined oil for Rs. 295 in December, 1986, and only the other day she purchased it for Rs. 340. How is it that he says that in February the prices have gone down? They have not gone down.

Mr. Vice-Chairman, Sir, the other day Shri L. K. Jha here in this House pointed out that there were certain areas whet\* we could make headway, by sowing sunflower seeds in areas where there was scarcity of water, where the land was dry, we should plant sunflower seeds. Some such strategy has to be evolved so that in oilseeds we become self-sufficient. The President's speech is deficient in giving us details about family planning and oilseeds production plan. There are a lot of economic subjects to which I have to make a reference, but I will make a reference to these when I speak on the budget proposals and on other occasions. In the mean time I would request the hon. Minister who is sitting here that at least the few suggestions that I have made should be conveyed to the person concerned who is going j. o reply tomorrow to the Motion of Thanks on the President's Address. Thank you.

श्री शान्ति त्यागी: माननीय उपसभा-ध्यक्ष महोदय, भ्रापने मुझे बोलने का भवसर दिया . . .

उपसभाष्यक (डा॰ बापू कालवाते): सदन की कार्यवाही कल 11 बजे तक के लिये स्थगित की जाती है।

The House then adjourned at one minute past six of the clock till eleven of the clock on Tuesday, the 3rd March, 1987.